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सरकार के मुख्य सचिव
झारखण्ड सरकार
Chief Secretary to Government
Government of Jharkhand

Letter No... 3095

Dated... 02/8/24

To,

The Registrar General,
National Green Tribunal, Principal Bench,
Faridkot House, Copernicus Marg,
New India Gate, New Delhi-110011.

Subject:- Submission of compliance report with order dated-19.01.2023 in O.A. No-606/2018 in the matter of compliance of Solid Waste Management Rules, 2016 and other environmental issues. (State of Jharkhand) and dated-08.04.2024 in I.A. No-163/2021 of O.A. No-606/2018 in the matter of Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

Sir,

Kindly find enclosed herewith the Progress Report pertaining to the State of Jharkhand in compliance with order dated-19.01.2023 in O.A. No-606/2018 in the matter of compliance of Municipal Solid Waste Management Rules, 2016 and dated-08.04.2024 in I.A. No-163/2021 of O.A. No-606/2018 in the matter of Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

For favour of kind information and such directions as may be considered necessary, please.

Thanking you,

Yours Sincerely,


(L. Khiangte)

1400 PROGRESS REPORT (JANUARY' 2023 to APRIL' 2024) ON SOLID WASTE AND LIQUID WASTE MANAGEMENT OF JHARKHAND STATE IN COMPLIANCE OF THE HON'BLE NGT ORDER VIDE O.A. NO. 606/2018, Dated-19.01.2023 and 18.05.2023 AND IN I.A NO. 163/2021 OF O.A. NO. 606/2018, Dated-08.04.2024.

Status of solid waste and liquid waste management and handling in the state has been monitored directly by the Hon'ble NGT under its Original Application 606 of 2018.

The said matter of Hon'ble National Green Tribunal in O.A. No. 606/2018 (Compliance of Municipal Solid Waste Management Rules, 2016 and other Environmental Issues) relates to the issues of solid as well as liquid waste management and is being monitored by the Chief Secretary, GoJ. Two orders were passed by Hon'ble Tribunal on 18.05.2023; one order is in general for all the States/UTs and other order dated 19.01.2023 was specifically for Jharkhand. The directions issued are as follows:

A. Directions issued by the Tribunal on May 18, 2023, in a general order applicable to all States and UTs

Para 26.: Levy of compensation for past violations

The Tribunal directed that acknowledged gaps in solid and liquid waste generation and treatment are required to be addressed speedily for protection of environment. The Tribunal determined compensation on 'Polluter Pays' principle for gaps in existence beyond the laid down timelines on the scale of Rs. 2 Crore per MLD for gap in respect of liquid waste and Rs. 300 per MT for gap in respect of legacy waste.

For Jharkhand, amount as per the undertaking to ring fence has been worked out as 1114 Crores.

Para 31: With regard to solid waste management

The Tribunal noted that unless adequate waste processing facilities are set up; the legacy waste will keep mounting and occupy huge area of land. It is source of degradation of environment, threat to human health and has potential for fires and explosions. Quality of compost has to meet standards and rejects/residue emerging out from waste processing facilities and compost

needs to be properly routed to end users with due authorization. The Tribunal **1401** emphasized need for setting up of decentralized waste processing plants and standardizing plants for compost for rural areas and empanelling the service providers.

With regard to sewage management

The Tribunal noted that installed treatment capacities have not been fully utilized and treated sewage is discharged without putting to secondary uses. Tribunal flagged need for adopting low-cost options like oxidation ponds for towns having population less than one lakh and utilizing treated sewage for irrigation and pisciculture.

Para 34: The Tribunal directed the Chief Secretaries of all the States/UTs to file further progress reports every six months to be taken up by the Tribunal for further consideration, if necessary, the proceedings stand concluded for the time being, subject to compliance being further monitored, if necessary.

- In respect of Jharkhand; two orders dated 19.01.2023 and 18.05.2023 are being to be referred for compliance.

B. Directions issued by the Tribunal in I.A NO. 163/2021 of O.A. NO. 606/2018, Dated – 08.04.2024

Para 5: The Tribunal has noticed that the compliance report on different issues has not been filed by the State of Kerala in a systematic manner. Hence, we direct that in the forthcoming reports, the State of Kerala in addition to the other information, will also disclose the information in the following tabulated form.

- In respect of Jharkhand, the State has prepared the report in the format as desired by the Hon'ble NGT for management of solid and liquid waste in the urban areas along with the details pertaining to the disposal of waste in the rural areas has also been enclosed.

C. Directions issued by the Tribunal in its order dated 19.01.2023 for the State of Jharkhand:

Conclusion made by the Tribunal and passed vide order dated 19.01.2023 for the State of Jharkhand.

Para 58: We hope in the light of interaction with the Chief Secretary, the State of Jharkhand will take further measures in the matter by innovative approach and stringent monitoring, ensuring that gaps in solid (unprocessed 924 TPD and 31.25 lakh tones of legacy waste) and liquid waste (328.26 MLD) generation and treatment are bridged at the earliest, shortening the proposed timelines, adopting alternative/interim measures to the extent and wherever found viable. Restoration plans need to be executed at the earliest simultaneously in all districts/cities/ towns/ villages in a time bound manner without further delay. Compliance be ensured by Chief Secretary.

Para 61: Reasons for not levying compensation on State of Jharkhand

The Chief Secretary Jharkhand fairly accepts that there is gap of about 330 MLD in sewage generation and treatment and legacy waste of 32 Lakh MT. In normal circumstances, the State would be liable to pay compensation of about Rs. 750 crores at the scale of compensation fixed in other States. However, it is stated in Jharkhand higher amount stands allocated and Rs.1114 crores will be soon be credited to a separate ring-fenced account for the purpose.

1. REPORT ON STATUS OF COMPLIANCE IN LIGHT OF THE DIRECTIONS ISSUED BY HON'BLE NATIONAL GREEN TRIBUNAL (P.B):

- For compliance of the Order of Hon'ble National Green Tribunal passed in O.A 606/2018, Jharkhand State Urban Sanitation Policy, 2018 has been framed and notified on 06.09.2018 by the Government of Jharkhand to provide effective legal framework for compliance of the Solid Waste Management Rules, 2016. In compliance with Solid Waste Management Rules, 2016, the State Government has already formed a State Level Committee and State Level Advisory Body under the Chairmanship of the Chief Secretary and Secretary, Urban Development Department respectively for proper implementation of Solid Waste Management Rules, 2016. A

District Environment Committee has also been constituted in all the 24 districts under the chairmanship of the District Magistrate & Collector to ensure the compliance.

- The State has given due importance to Municipal Solid Waste and Sewage Management in Jharkhand. Jharkhand urban area declared Open Defecation Free (ODF) on 2nd Oct. 2017 and Open Defecation Free Plus (ODF+) by January 2020. Also, Jamshedpur, Bundu, Rajmahal & Sahibganj are certified as ODF++. Sensitizing the public on the need for scientific waste management is being done through various awareness programmes and interaction meetings at various levels.
- As a result of continuous monitoring at various level, the state has been conferred the following awards:

Year	Awards
2017	Two ULBs (Chas & Jamshedpur) awarded as Cleanest City.
2018	<ul style="list-style-type: none"> • Swachh Survekshan 2018: Jharkhand awarded as Best Performing State No. 1 • Five ULBs awarded in different categories Giridih & Ranchi (Feedback), Bundu (Cleanest City), Pakur (Best Practices), Chaibasa (SWM)
2019	<ul style="list-style-type: none"> • Swachh Survekshan 2019: Jharkhand awarded as Best Performing State No. 2 • Eight ULBs (Ranchi, Phushro, Chakradharpur, Gumla, Chatra, Pakur, Sahebganj and Rajmahal) awarded in different categories.
2020	<ul style="list-style-type: none"> • Swachh Survekshan 2020: Jharkhand awarded as Best Performing State No. 1 (category <100 ULBs) • Four ULBs (Jamshedpur, Madhupur, Khunti & Jugsalai) awarded in different categories.
2021	<p>Swachh Survekshan 2021: Jharkhand awarded as Best Performing State No. 1 (<100 ULBs) Jugsalai awarded in citizen feedback category.</p> <ul style="list-style-type: none"> • Safai Mitra Suraksha Challenge 2021: Jamshedpur achieved 2nd rank (3 - 10 Lakh)
2022	<p>Swachh Survekshan 2022: Jharkhand awarded as Best Performing State No. 2 (<100 ULBs) Bundu & Chaibasa awarded in citizen feedback category.</p>
2023	Swachh Survekshan 2023: Bundu & Jamshedpur awarded in different category.

The status of compliance of the orders of Hon'ble NGT w.r.t. Solid Waste Management and Liquid Waste Management in Jharkhand is given below:

1.1.a. Solid waste management in urban areas: Municipal solid waste quantification survey was done during 2022-23 for 49 Urban Local Bodies where population is 73,88,032 and estimated waste generation was 2258 TPD. Accordingly, 2033 TPD of waste is being collected and processed in 49 ULBs. The local governments are primarily responsible for waste management within their jurisdictions. The State government facilitates their efforts through policy interventions, monitoring, coordination and technical support with various stakeholders in the waste management sector. The infrastructure for solid waste management created in urban local bodies is being co-used by the adjacent rural areas also. In compliance with the directives of the Hon'ble National Green Tribunal (NGT), we are pleased to report our Solid waste management efforts. The ULB wise waste generation and characterization status of the state is enclosed herewith as **Annexure-I**.

The State is also exploring novel forms of technology particularly "waste to energy" as a part of its efforts to manage the solid waste in the Municipal towns. A team comprising of the officials from Jharkhand State Pollution Control Board has visited CMERI, Durgapur to understand the techno-commercial feasibility of Community Based Solid Waste Management. Further the State Government officers have planned to visit Indore City as well as Patiala District of Punjab for exposure of success story on Solid Waste & Liquid Waste Management. Other scopes such as setting up Material Recovery Facility (MRF) across the cities to further sort the dry waste for value recycling. Engaging information waste collectors in door step collection of waste and also as work force at MRFs, Wet waste processing close to the source of waste generation to reduce the cost of transportation and need for landfill space, Setting of more RDF processing facilities to process combustible, non-recyclable waste to produce high quality of waste derived fuel which can be used by Cement Kilns or other industries using coal are also being explored by the state government in consultation with State Pollution Control Board.

I. Non-Biodegradable Waste Management:

All the 49 Urban Local Bodies have instituted door to door collection of from both households and from other waste generating institutions. The route plan to cover all doorsteps in each and every ward is worked upon by the concerned authority of ULBs with the help of ward representatives. The segregated wastes are stored separately in separate containers and are transferred to their vehicles for transportation to the designated segregation facility. After

completion of waste collection from the designated route, the transfer of the wet waste to the linked vehicle for transportation to the designated Solid Waste Processing Facilities/MRF Centres. The Segregation Facility are operated and maintained under the supervision of respective Urban Local Bodies (ULBs). The workers further segregate the collected non-biodegradable wastes into various categories as per market demand of local recyclers. 25 Integrated SWM Projects covering 30 ULBs sanctioned under SBM 1.0. and 01 Integrated SWM Project (Sahebganj and Rajmahal Cluster) is taken under State Fund. Also, another 17 SWM projects covering 17 ULBs have been sanctioned under SBM 2.0.

All 26 projects under SBM 1.0 and State Fund are awarded out of which 09 SWM plants have been completed. The details pertaining to the MRF facilities has been tabulated below:

Table 2: Details on ULB wise Non-biodegradable Waste Management Facility⁴

SI. No.	Name of ULB	DRY / RDF Facility	
		MRF Plant (TPD)	Through Recyclers (TPD)
1	BUNDU NAGAR PANCHAYAT	10.00	-
2	CHAKULIA NAGAR PANCHAYAT	10.00	-
3	DEOGHAR MUNICIPAL CORPORATION	60.00	-
4	GIRIDIH NAGAR NIGAM	20.00	-
5	GODDA NAGAR PARISHAD	10.00	-
6	JHUMRITILAIYA NAGAR PARISHAD	14.00	-
7	KODERMA NAGAR PANCHAYAT	6.00	-
8	KHUNTI NAGAR PANCHAYAT	10.00	-
9	MIHIJHAM NAGAR PARISHAD	-	3.00
10	PAKUR NAGAR PARISHAD	10.00	-
11	RANCHI MUNICIPAL CORPORATION	140.00	40.00
12	CHAIBASA NAGAR PARISHAD	-	10.50
13	CHIRKUNDA NAGAR PARISHAD	-	8.00
14	DHANBAD MUNICIPAL CORPORATION	-	80.00
15	GARHWA NAGAR PARISHAD	-	1.00

16	HAZARIBAGH NAGAR NIGAM	-	21.54
17	LATEHAR NAGAR PANCHAYAT	-	5.00
18	LOHARDAGA NAGAR PARISHAD	-	5.00
19	MADHUPUR NAGAR PARISHAD	-	2.50
20	SAHIBGANJ NAGAR PARISHAD	-	2.00
21	RAJMAHAL NAGAR PANCHAYAT	-	1.00
22	SIMDEGA NAGAR PARISHAD	-	3.00
23	CHAS MUNICIPAL CORPORATION	-	10.00
24	JAMTARA NAGAR PANCHAYAT	-	4.00
25	SARAIKELA NAGAR PANCHAYAT	-	3.00
26	ADITYAPUR MUNICIPAL CORPORATION	-	2.00
27	JAMSHEDPUR(NAC)	56.00	-
28	MANGO NAGAR NIGAM	-	20.00
29	JUGSALAI NAGAR PARISHAD	-	4.50
30	BASUKINATH NAGAR PANCHAYAT	-	1.00
31	GUMLA NAGAR PARISHAD	-	4.50
32	MEDININAGAR NAGAR NIGAM	-	2.00
33	RAMGARH NAGAR PARISHAD	-	6.20
Total		346	240

2. Biodegradable Waste Management:

In the State, 09 Integrated SWM plants have been completed & 01 Bio-CNG plant constructed at Ranchi under CSR. Biodegradable waste is managed in centralised manner in 10 SWM Plants covering 11 ULBs (Bundu, Chakulia, Deoghar, Giridih, Godda, Jhumritilaya, Koderma, Khunti, Pakur, Mihijam & Ranchi) and 22 ULBs are using decentralized methods. These Waste Processing Facilities are equipped to process both Wet and Dry waste. For biodegradable waste Pit Composting/Wind-Row Composting technique is used. All the facilities are equipped with allied machineries and skilled manpower to ensure proper Solid Waste processing. Each of these plants have dedicated mechanism to deal with biodegradable waste. Details of typical Solid Waste Processing Facilities is enclosed as **Annexure-II** and photographs of Waste Management Facilities have been enclosed as **Annexure -II (a)**

Table 3: (a) Details on Biodegradable Waste Management Facility

Particulars	Organic material (Wet Waste)		
	Compost Plant	Bio-methanation	Pit Composting / Windrow
Capacity Installed (TPD)	341	178	584
Processing Capacity (TPD)	253	43	540

Table 3: (b) Details pertaining to the Biodegradable Processing facilities

Sl. No.	Name of ULB	Method of Treatment in the ULB (in TPD)		
		Compost Plant	Bio-methanation	Pit Composting / Windrow
1	ADITYAPUR MUNICIPAL CORPORATION	-	-	9.00
2	BASUKINATH NAGAR PANCHAYAT	-	-	1.00
3	BUNDU NAGAR PANCHAYAT	11.00	4.00	
4	CHAIBASA NAGAR PARISHAD	-	-	7.50
5	CHAKULIA NAGAR PANCHAYAT	15.00	-	-
6	CHAS MUNICIPAL CORPORATION	-	-	16.00
7	CHIRKUNDA NAGAR PARISHAD	-	-	11.50
8	DEOGHAR MUNICIPAL CORPORATION	100.00	-	-
9	DHANBAD MUNICIPAL CORPORATION	-	-	164.00
10	GIRIDIH NAGAR NIGAM	26.00	14.00	-
11	GODDA NAGAR PARISHAD	10.00	5.00	-
12	GUMLA NAGAR PARISHAD	-	-	4.50
13	HAZARIBAGH NAGAR NIGAM	-	-	16.00
14	JAMSHEDPUR(NAC)	124.00	-	-
15	JHUMRITILAIYA NAGAR PARISHAD	20.00	-	-
16	JUGSALAI NAGAR PARISHAD	-	-	12.00
17	KHUNTI NAGAR	10.00	5.00	-

	PANCHAYAT			
18	KODERMA NAGAR PANCHAYAT	10.00	-	-
19	LATEHAR NAGAR PANCHAYAT	-	-	5.50
20	LOHARDAGA NAGAR PARISHAD	-	-	11.00
21	MADHUPUR NAGAR PARISHAD	-	-	4.00
22	MANGO NAGAR NIGAM	-	-	45.00
23	MEDININAGAR NAGAR NIGAM	-	-	3.00
24	MIHIJHAM NAGAR PARISHAD	-	-	6.00
25	PAKUR NAGAR PARISHAD	15.00	-	-
26	RAJMAHAL NAGAR PANCHAYAT	-	-	2.00
27	RAMGARH NAGAR PARISHAD	-	-	12.00
28	RANCHI MUNICIPAL CORPORATION	-	150.00	240.00
29	SAHIBGANJ NAGAR PARISHAD	-	-	6.00
30	SARAIKELA NAGAR PANCHAYAT	-	-	4.80
31	SIMDEGA NAGAR PARISHAD	-	-	3.00
Total		341	178	584

II. Legacy Waste Management in the State:

Out of a total of 34,26,615 MT of legacy waste as identified by Hon'ble NGT for remediation, 4 legacy waste sites have already been remediated in Bundu, Chas & Chirkunda in accordance with guidelines/SOPs laid down by CPCB and expeditious execution of the remediation works. The ULBs wise details on the identified legacy waste dumpsite along with earmarked budget has been enclosed herewith as **Annexure III**. The DPR for legacy waste treatment is being modelled along the concept of bioremediation of the capped land fill site and its reclamation thereafter through raising plantations.

Status on management of Legacy Waste Dumpsite

- i. Total No of identified dumpsites: 29
- ii. Work Approved: 29
- iii. Dumpsite cleared: 04

- iv. No. of Dumpsites at which biomining commenced: 10
- v. Work Awarded (With Integrated SWM Project) : 03
- vi. Work Started (Under Tender Stage): 09
- vii. Work Awarding Stage: 03

Legacy Dumpsite work is taken up for remediation in 10 ULBs (Mihijam, Hazaribagh, Jamshedpur, Chaibasa, Ramgarh, Giridih, Deoghar, Ranchi, Jhumritilaya & Chakradharpur). Out of 29 identified sites 4 nos. are already remediated and the remaining dumpsites will be remediated by Feb. 2026.

1.1.b. SOLID WASTE MANAGEMENT IN RURAL AREAS

In rural area of Jharkhand State for biodegradable waste management, decentralized treatment methods such as compost pit, bio gas plants etc. are extensively adopted by households and community. At present the quantity of biodegradable waste generated are treated through Individual Compost, Pit Community Compost Pits, Bio-Gas Plants. Details of solid waste management in Rural Areas is enclosed as **Annexure-IV**. However, at the Gram Panchayat level, specialized collection units for non-biodegradable and waste material have been constructed for the purpose of collecting and treating waste. After segregation at GP shed, inert waste is collected by rag pickers. For the purpose of processing plastic waste, division-level facilities of Plastic Waste Management units are built and for final disposal of waste, some of the initiatives being followed are:

- **Organic fertilizers are used in agricultural field.**
- **After processing of the single use plastic, it is planned to be used during road construction and cement factory.**
- **To start with, meeting has already been conducted with RCD Rural and RCD Urban for utilization of processed plastic waste.**

Table 4: Details pertaining to the Biodegradable Waste Management in Rural Areas

Works	Schemes Completed at F.Y.		Ongoing	Fund Utilised in F.Y. (in Lacs)		Total Expenditure (in Lacs.)
	2022-23	2023-24		2022-23	2023-24	
Compost pit for individual	366	400	372	38.24	46.88	85.12
Compost pit for community	36	90	12	1.92	2.33	4.25

NADEP Compost Structure for individual	13763	12611	10317	530.65	517.61	1048.26
NADEP Compost Structure for community	117	116	87	2.2	1.19	3.39
Vermi-composting Structure for individual	11118	9939	6812	447.57	489.55	937.12
Vermi-composting Structure for community	41	82	30	0.85	1	1.85

- 21 nos. of Gobardhan Scheme/ Yojana is under operation and 19 nos. under construction of bio-gas plants under Gobardhan Scheme/ Yojana
- 223 Sanitary Napkins Vending Machine installed at Government Educational Centres under SBM(G) and 232 incinerators has been installed for sound disposal of sanitary napkins.
- 14 PWMU unit have been constructed at district level and will be functional shortly. Accordingly, liaising will be made with the cement factory.

Tble 5: Details pertaining to the Other Waste Management in Rural Areas

S.No.	Facilities (As per PHED)	Units
1.	Open defecation System	42,13,773 (Phase-I (FY.2014-2019))
		6,03,032 (Phase-II (FY.2020-2025))
2.	Plastic Waste Management	39 (Under Construction)
		64 (Proposed)
		14 (Completed)

2.1.LIQUID WASTE MANAGEMENT

1.2.a. LIQUID WASTE MANAGEMENT IN URBAN AREAS:

In Jharkhand, 473 MLD sewage is generated in 49 Urban Local Bodies, which is 80% of the total water supply, for Ranchi Municipal Corporation @80 Liters/per capita/per day (approx.) and for remaining 48 ULBs water supply is @ 80 Liters/per capita/per day (LPCD).* Details pertaining to the liquid waste management is enclosed as Annexure-V.

Table 5: Details of Sewage Treatment Plant in Urban Areas

Total Sewage Generation in Urban areas	473 MLD
Total Treatment Facility Operationalized / Constructed	153.96 MLD
Existing Gap	319.04 MLD
To mitigate the gap of 319.04 MLD, the State has taken the following projects	<ul style="list-style-type: none"> • 5 STPs of 335 MLD are under construction: <ol style="list-style-type: none"> a. 26 MLD at Adityapur MC and work shall be completed by Dec. 2024. b. 37. MLD at Ranchi MC and work shall be completed by Aug. 2024. c. 14 MLD at Phusro NP and work shall be completed by Sept. 2025. d. 40 MLD at Ramgarh NP and work shall be completed by March 2026. e. 192 MLD at Dhanbad MC which is under process.

* As per CPHEEO Guidelines Sewage generation is 80% of the total water supply (where water supply is 80 LPCD)

Table 5.a. Existing no. of STPs and Treatment Capacity (in MLD):

S.No.	Location	No. of STP	Capacity in MLD	Total A	Compliance Status of STP with old discharge norms
1	Ranchi	8	13 MLD	44.5 MLD	Complying
2	Sahibganj	2	12 MLD		Complying
3	Rajmahal	1	3.5 MLD		Complying
4	Ranchi Smart City (ABD Area)	1	16 MLD		Complying
5	Ranchi (Township)	3	4.8 MLD	109.46 MLD	Complying
6	Jamshedpur	3	71.22 MLD		Complying
7	Bokaro	5	32.8 MLD		Complying
8	Dhanbad	14	0.64 MLD		Complying
Total B		37	153.96 MLD	153.96 MLD	

Table 5.b. Details of each existing STPs/Septage in the State.

No.	Location	Existing STP Capacity	Operational Status	Compliance Status of STP
Septage				
1	Giridih Municipal Corporation	0.052 MLD	Yes	Yes

Table 5. c. Executable and Time bound plan Completion of STP

No.	Location	Capacity of the plant in MLD	Physical Progress in %	Completion Timeline	Remarks
STPs					
1	Adityapur MC	36 MLD	69%	December 2024	
2	Ranchi MC	37 MLD	81%	August 2024	
3	Phusro NP	14 MLD	-	September 2025	
4	Ramgarh NP	40 MLD	-	March 2026	
5	Dhanbad MC	192 MLD	-		Financial Bid evaluation is under progress
Septage					
1	Deoghar MC	0.101 MLD	74%	Sept 2024	
2	Hazaribagh MC	0.064 MLD	77%	July 2024	
3	Chas MC	0.089 MLD	-	July 2025	

Note: MC-Municipal Corporation, NP-Nagar Parishad, NPn-Nagar Panchayat

Table 5. d. Details of proposed STPs in State of Jharkhand

No.	Location	Capacity of the STP proposed in MLD	Status of Project (at DPR Stage/ Under Tendering/ Work to be Awarded)
1	Ranchi	265 MLD	Inception report submitted/received for "Ranchi Sewerage and Drainage (2006) including integration of existing/ongoing sewerage schemes (Ranchi Sewerage Zone- 1).
2	Mango	24.8 MLD	Project is under Administrative Approval.
3	Jamshedpur	1.2 MLD	Proposed
		0.2 MLD	
		44 MLD	
		0.05LD	

A status report on I&D Infrastructure and treatment System projects (total 30 nos. STPs) proposed is enclosed as **Annexure-VI**.

1.2.c. FAECAL SLUDGE AND SEPTAGE MANAGEMENT:

34 FSTPs in 36 ULBs of capacity of 475 KLD are taken up with technical assistance. An amount of Rs. 27.02 Cr. has been allocated from the State Fund and Rs. 113 Cr. has been approved under 15th FC for the 25 ULBs. Summary of Faecal Sludge Management in 49 ULBs has been enclosed as **Annexure VII**:

- Two FSTPs at Bundu Nagar Panchyat (0.006 MLD) and Chirkunda Nagar Parisad (0.012 MLD) are already operational
- Two FSTP with a capacity of 0.014 MLD will be operational at Gumla NP & Simdega NP from August, 2024 and one FSTP of capacity of 0.006 MLD will be made operation by October 2024

With respect to the Liquid Waste Management sector, STPs at Sahibganj Nagar Paishad (12 MLD), Rajmahal Nagar Panchayat (3.5 MLD), Dhanbad (0.64 MLD), Bokaro (32.8 MLD), Ranchi Zone (10 MLD) & Jamshedpur (60 MLD by JUSCO) are in operational stage and STP at Ranchi Smart City Zone-I has been completed and ready for trial run. In addition to the above, 03 nos. of STP projects are under construction stage, some tenders for STP are under final stage, 02 STP projects are under tender stage and technical sanction for 01 STP at Medini Nagar Municipal Corporation has been awarded.

Table 6: Details of Existing FSTPs

No.	Location	Existing STP Capacity	Capacity Being Utilized	Operational Status of STP	Compliance Status of STP
FSTPs					
1.	Bundu Nagar Panchayat	0.006 MLD	60%	Yes	Yes
2.	Chirkunda Nagar Parishad	0.012 MLD	25%	Yes	Yes

Table 6: Details of Under Construction FSTPs

No.	Location	Capacity of the plant in MLD	Physical Progress in %	Status of I&D or House sewer connections	Completion Timeline
FSTPs					
1	Gumla NP	0.008 MLD	90%	-	August 2024
2	Simdega NP	0.006 MLD	87%	-	August 2024
3	Chakuliya NPn	0.006 MLD	45%	-	October 2024
4	Manjhiaon NPn	0.006 MLD	-	-	Work awarded
5	Mango MC	0.006 MLD	-	-	Work awarded
6	Lohardaga NP	0.030 MLD	-	-	Work awarded

1.2.c. LIQUID WASTE MANAGEMENT IN RURAL AREAS

Grey water management: A total of six types of designed estimate of soak pit have been provided to the districts by the SBMG for grey water management. The State of Jharkhand has so far spent 3025.15 lakhs on building 7421 soak pits, while 72457 have already been finished. The information regarding waste management in rural areas is enclosed as Annexure-VIII.

Table 7: Details on ODF Plus Villages

ODF Plus Villages with Star Rating			
Aspiring (I Star)	Rising (III Star)	Model (V Star)	Total ODF Plus Village
22,559	1,173	1,334	25,066

Furthermore, some of the initiative taken by the Drinking Water & Sanitation Department in co-ordination with the Panchayati Raj & Rural Development Department for the waste management such as arrangement of collection/transportation of plastic waste to the appropriate waste processing facility to be done in all villages, Segregation-cum-Storage

Shed as per the quantity of waste generated at cluster level, Feasibility of constructing additional Bio-methanation plant under the Gobardhan scheme of SBM-G in each District is being worked out and Community/Individual Soak Pits must be constructed to cover all the remaining Households and Retrofitting of single pit into twin pit under various schemes. In addition of the funds committed by the State, the Drinking Water & Sanitation Department in co-ordination with the other Department has spent an amount of Rs. 1201.45 Lacs in Fy-2024-25 under SBM-G scheme for management of solid and liquid waste in the villages of 24 districts of Jharkhand

Table 7: Details on Fund Spent under SBM-G scheme for management of solid & liquid waste in Villages.

Financial Year	Budget Outlay	Fund Released By GoI (in Rs.)			Fund Utilised (In Rs.)			Remarks
		Centre Share	State Share	Total	Centre Share	State Share	Total UC	
2022-23	10000.00	5944.28	3846.19	9790.47	10853.48	7235.65	Total Utilised Funds incl. previous FY amount	
2023-24	20380.00	6058.79	4155.86	10214.65	12581.13	8387.42		
2024-25	25000.00	0.00	0.00		612.87	408.58	1021.45	

Some photographs of the waste processing facilities, I.E.C. activities and training conducted at various districts are attached as **Annexure-IX**

3. Details Pertaining to Ring Fenced Account

Summarizing the essential details, it is stated that the sum committed to the Hon'ble NGT by the State Government has been complied in as much as a total sum **Rs 1114 Crores** have been committed in an irrevocable manner for solid and liquid waste management in the State. The details of the financial status have been attached as an **Annexure X**.

Fund expenditure details for Urban: For Solid Waste Management, a total of 229 Cr. amount from state has been committed for the 2022–2023 fiscal year by Swachh Bharat Mission (139.00 Cr) and 15th Finance Commission Grants (90.00 Cr). Of this amount, 143.17 Cr. were spent by November 2023 and 38.25 Cr. had been used by April 2024, however, the remaining fund available for solid waste management is 47.58 Cr.

Regarding Liquid Waste Management, 675 Cr. were allocated for the fiscal year 2022–2023 from various schemes, including State fund, AMRUT, SPMG (Namami Gange), and 15th Finance Commission Grants. Of these, 141.88 Cr. were spent in 2023, 41.60 crore had been spent by April 2024, and approximately 491.52 Cr. were left in the account for further waste processing and management. There is a total of 539.10 Cr. remaining in the ring-fenced account to cover the gaps for solid and liquid waste management.

Fund expenditure details for Rural: Under the MGNREGA Scheme and the 15th Finance Commission, funds were committed for solid waste management in rural areas for the fiscal years 2022–2023 of 39.10 Cr. and 51.00 Cr. For the fiscal year 2022–2023, a total of 90.10 Cr. was awarded. However, for liquid waste management, a total of 119.90 Cr. was allocated under abovementioned scheme.

4. ACTION TAKEN BY THE STATE

- In compliance of the directions of the Hon'ble National Green Tribunal contained in Order dated 16.01.2019 in OA No. 606/2018, the Government of Jharkhand has already constituted a State Level Committee under the Chairmanship of Chief Secretary, Government of Jharkhand vide Memorandum dated 05.02.2019. The Committee has all concerned Departments as members, including Urban Development & Housing Department, Rural Development Department, Environment, Forest & Climate Change Department, Industries Department, Drinking Water & Sanitation Department, Panchayati Raj Department, Jharkhand State Pollution Control Board.
- Further, in compliance with the direction of the Hon'ble NGT, the meeting of the State Level Committee is being conducted on regular basis to ensure close monitoring. The meetings have been attended by all members.

Besides the District Magistrate & Collectors also attend the meeting from respective Districts through video-conferencing. In all the meetings, a comprehensive review of all aspects of environment/ pollution related issues, including Solid Waste Management, Bio-medical Management, Plastic Waste Management, Pollution of river stretches, Air Pollution, Pollution in industrial clusters, Sand Mining, Construction and Demolition Waste Management, Sewage Treatment, District Environment Plan, etc. were undertaken.

- Further, as per directions of the Hon'ble NGT, District Environment Committee has been formed in all the Districts of Jharkhand. The District Environment Committee in

all the Districts has started functioning. DMs have been directed to conduct the meeting on periodic basis. Accordingly, the meetings of District Environment Committee for each district have been conducted on regular basis.

- In compliance with the Direction of the Hon'ble NGT, Jharkhand State Pollution Control Board has organized an Orientation Programme already been conducted for the Divisional Forest Officers of each district preparation and implementation of District Environment Plan (DEP). The content of the programmes are as follows:
 - Overview of NGT Directions
 - Solid Waste Management
 - Liquid Waste Management
 - Bio-Medical Waste Management
 - E-Waste Management
 - Preparation and implementation of District Environment plan
 - Air & Water Quality Management.
- In addition, inter departmental review meetings are being conducted by the concerned Secretaries on regular basis:
 - Review meeting for compliance of the direction of Hon'ble NGT, Principal Bench New Delhi, was held on February 7, 2023 and May 16, 2023 under the chairmanship of Sri L. Khiangte, Additional Chief Secretary, Forest Environment & Climate Change Dept, Govt. of Jharkhand.
 - On October 30, 2023 another review Meeting chaired by Sri Sukhdev Singh, Chief Secretary, Government of Jharkhand, was held to ensure compliance with the directive of the Hon'ble NGT, Principal Bench New Delhi.
 - Under the direction of Smt. Vandana Dadel, Principal Secretary, Forest Environment & Climate Change Department, Government of Jharkhand, a recent review meeting was held on June 7, 2024, to ensure compliance with the directives issued by the Hon'ble National Green Tribunal (NGT), Principal Bench (PB), New Delhi.

The copy of the Minutes of Meeting of the above said meeting has been enclosed as **Annexure XI**.

पत्रांक—SUDA/SBM/NGT-SWM/13/2019/.....942

झारखण्ड सरकार
नगर विकास एवं आवास विभाग
राज्य शहरी विकास अभिकरण

प्रेषक,

सूरज उराँव,
सहायक निदेशक।

सेवा में,

श्री राजू रंजन राय,
सरकार के विशेष सचिव,
वन, पर्यावरण एवं जलवायु परिवर्तन विभाग।

राँची, दिनांक:—24.6.24.....

विषय — माननीय NGT वाद O.A. No.-606/2018 (IA No. 163/2021) में दिनांक 08.04.2024 को पारित आदेश के अनुपालन के संबंध में।

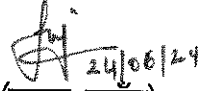
प्रसंग — वन, पर्यावरण एवं जलवायु परिवर्तन विभाग का पत्रांक 1844 दिनांक 15.05.2024 महाशय,

निदेशानुसार, उपर्युक्त विषयक प्रासंगिक पत्र द्वारा विषयक माननीय NGT वाद O.A. No. 606/2018 में दिनांक 08.04.2024 को पारित आदेश के अनुपालन में Revised Legacy Waste, Daily Solid Waste Generation & Treatment details एवं Daily Liquid Waste (Sewage) generation & Treatment details विहित प्रपत्र में उपलब्ध कराया जा रहा है।

अतः उक्त वाद में विहित प्रपत्र में Revised अनुपालन प्रतिवेदन संलग्न कर प्रेषित किया जा रहा है।

अनु०:— यथोक्त।

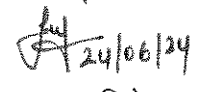
विश्वासभाजन


(सूरज उराँव)

सहायक निदेशक।

ज्ञापांक:— SUDA/SBM/NGT-SWM/13/2019/.....942 राँची, दिनांक :-.....24.6.24

प्रतिलिपि:— संयुक्त सचिव, मुख्य सचिव कार्यालय, झारखण्ड/सचिव, नगर विकास एवं आवास विभाग के प्रधान आप्त सचिव / अध्यक्ष, JSPCB को सूचनार्थ प्रेषित।


सहायक निदेशक।

Summary of Solid Waste Management

S.N.	Particulars	Status as on 31.03.2024
1	Quantity of Waste Generated (TPD)	2258
2	Quantity of MSW Collected (TPD)	2033
3	Quantity of MSW Processed (TPD)	1349
4	Quantity of MSW disposed in secured Landfill sites (TPD)	29
5	Gap in Solid Waste Management (TPD)	880
6	No. of Structured Processing Units *	10

*The methodology of waste processing is gradually changing from pit composting and non- structured resource recovery methods to setting up structured processing plants comprising of combination of MRF / Pre -Segregation unit, Windrow composting unit / Bio-methanation and RDF Unit.

Handwritten signatures and initials:

पत्रांक—SUDA/SBM/NGT-SWM/13/2019/.....942

झारखण्ड सरकार
नगर विकास एवं आवास विभाग
राज्य शहरी विकास अभिकरण

प्रेषक,

सूरज उराँव,
सहायक निदेशक।

सेवा में,

श्री राजू रंजन राय,
सरकार के विशेष सचिव,
वन, पर्यावरण एवं जलवायु परिवर्तन विभाग।

राँची, दिनांक:—24.6.24.....

विषय — माननीय NGT वाद O.A. No.-606/2018 (IA No. 163/2021) में दिनांक 08.04.2024 को पारित आदेश के अनुपालन के संबंध में।

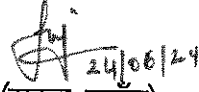
प्रसंग — वन, पर्यावरण एवं जलवायु परिवर्तन विभाग का पत्रांक 1844 दिनांक 15.05.2024 महाशय,

निदेशानुसार, उपर्युक्त विषयक प्रासंगिक पत्र द्वारा विषयक माननीय NGT वाद O.A. No. 606/2018 में दिनांक 08.04.2024 को पारित आदेश के अनुपालन में Revised Legacy Waste, Daily Solid Waste Generation & Treatment details एवं Daily Liquid Waste (Sewage) generation & Treatment details विहित प्रपत्र में उपलब्ध कराया जा रहा है।

अतः उक्त वाद में विहित प्रपत्र में Revised अनुपालन प्रतिवेदन संलग्न कर प्रेषित किया जा रहा है।

अनु०:— यथोक्त।

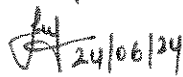
विश्वासभाजन


(सूरज उराँव)

सहायक निदेशक।

ज्ञापांक:— SUDA/SBM/NGT-SWM/13/2019/942..... राँची, दिनांक :-24.6.24.....

प्रतिलिपि:— संयुक्त सचिव, मुख्य सचिव कार्यालय, झारखण्ड/सचिव, नगर विकास एवं आवास विभाग के प्रधान आप्त सचिव / अध्यक्ष, JSPCB को सूचनार्थ प्रेषित।


24/06/24

सहायक निदेशक।

(B) Daily Solid Waste generation & treatment details :-

Sl. No.	(i) Name of ULB	(ii) Waste generation (in TPD) ULB-wise	(iii) waste collection ULB wise (in TPD)	(iv) Method of Treatment in the ULB (in TPD)							(v) Final destination of each of components of (iv)	(vi) Break up details of waste processing ULB wise							(vii) Action plan to process 100% waste			
				a) Organic material (Wet Waste)			b) Inerts	c) DRY / RDF				d) Other	Energy Plants (Waste to Energy Plants)	Bio Compost Units	Bio-methanation	DRY waste processing through recyclers	Used in Cement Units	Land Fill Sites	Other uses of inerts	Time line	Budget outlay (In Lakhs)	Proposal
				Compost Plant	Bio-methanation	Pit Composting / Windrow		MRF Plant	Through Recyclers	Other												
1	BUNDU NAGAR PANCHAYAT	10.00	10.00	11.00	4.00		1.92	10.00	-	-	Compost : Agriculture Inert : Sanitary Landfill RDF : Recyclers	-	3.70	1.50	3.60	-	-	-	Completed	446.49	Completed	
2	CHAKULIA NAGAR PANCHAYAT	6.00	5.00	15.00	-	-	1.50	10.00	-	-	Compost : Agriculture Inert : Sanitary Landfill RDF : Recyclers	-	4.00	-	2.00	-	1	-	Completed	353.81	Completed	
3	DEOGHAR MUNICIPAL CORPORATION	98.00	96.00	100.00	-	-	20.00	60.00	-	-	Compost : Agriculture Inert : Sanitary Landfill RDF : Recyclers	-	58.00	-	38.00	-	18	-	Completed	2604.37	Completed	
4	GIRIDIH NAGAR NIGAM	69.00	62.00	26.00	14.00	-	12.00	20.00	-	-	Compost : Agriculture Inert : Sanitary Landfill RDF : Recyclers	-	26.00	13.00	18.00	-	10	-	Completed	1058	Completed	
5	GODDA NAGAR PARISHAD	20.00	19.00	10.00	5.00	-	8.00	10.00	-	-	Compost : Agriculture Inert : Sanitary Landfill RDF : Recyclers	-	6.50	3.00	6.00	-	-	-	Completed	738.08	Completed	
6	JHUMRITILAIYA NAGAR PARISHAD	30.00	26.00	20.00	-	-	5.00	14.00	-	-	Compost : Agriculture Inert : Sanitary Landfill RDF : Recyclers	-	17.00	-	7.00	-	-	-	Completed	1161.73	Completed	
7	KODERMA NAGAR PANCHAYAT	11.00	10.00	10.00	-	-	1.50	6.00	-	-	Compost : Agriculture Inert : Sanitary Landfill RDF : Recyclers	-	5.00	-	3.00	-	-	-	Completed	-	In Cluster with Jhumritilaya SWM Project	
8	KHUNTI NAGAR PANCHAYAT	18.00	18.00	10.00	5.00	-	-	10.00	-	-	-	-	-	-	-	-	-	-	Completed	695.91	Completed	
9	MIHIJHAM NAGAR PARISHAD	13.00	11.00	-	-	6.00	3.00	-	3.00	-	Compost : Agriculture Inert : Sanitary Landfill RDF : Recyclers	-	2.50	-	2.50	-	-	-	Completed	552.37	Completed	
10	PAKUR NAGAR PARISHAD	17.00	17.00	15.00	-	-	7.00	10.00	-	-	Compost : Agriculture Inert : Sanitary Landfill RDF : Recyclers	-	9.00	-	6.50	-	-	-	Completed	745.05	Completed	
11	RANCHI MUNICIPAL CORPORATION	540.00	475.00	-	150.00	240.00	-	140.00	40.00	-	Compost : Agriculture RDF : Recyclers	-	240.00	25.00	175.00	-	-	-	-	-	Under CSR (Gail)	

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Sl. No.	(i) Name of ULB	(ii) Waste generation (in TPD) ULB-wise	(iii) waste collection ULB wise (in TPD)	(iv) Method of Treatment in the ULB (in TPD)							(v) Final destination of each of components of (iv)	(vi) Break up details of waste processing ULB wise							(vii) Action plan to process 100% waste			
				a) Organic material (Wet Waste)			b) Inerts	c) DRY / RDF				d) Other	Energy Plants (Waste to Energy Plants)	Bio Compost Units	Bio-methanation	DRY waste processing through recyclers	Used in Cement Units	Land Fill Sites	Other uses of inerts	Time line	Budget outlay (In Lakhs)	Proposal
				Compost Plant	Bio-methanation	Pit Composting / Windrow		MRF Plant	Through Recyclers	Other												
12	CHAIBASA NAGAR PARISHAD	20.00	12.00	-	-	7.50	-	-	10.50	-	Compost : Agriculture RDF : Recyclers	-	5.00	-	4.00	-	-	-	Dec-25	765.52	Integrated SWM Plant (Capacity 25 TPD) is under construction	
13	CHATRA NAGAR PARISHAD	19.00	16.00	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Dec-25	579.55	Integrated SWM Plant (Capacity 50 TPD) is under construction	
14	CHIRKUNDA NAGAR PARISHAD	18.00	17.00	-	-	11.50	-	-	8.00	-	Compost : Agriculture RDF : Recyclers	-	2.50	-	1.50	-	-	-	Dec-24	571.94	Integrated SWM Plant (Capacity 25 TPD) is under construction	
15	DHANBAD MUNICIPAL CORPORATION	461.00	409.00	-	-	164.00	-	-	80.00	-	Compost : Agriculture RDF : Recyclers	-	157.00	-	80.00	-	-	-	Dec-25	4608	Integrated SWM Plant (Capacity 540 TPD) is under construction	
16	GARHWA NAGAR PARISHAD	17.50	15.00	-	-	-	-	-	1.00	-	-	-	-	-	1.00	-	-	-	Dec-25	717.53	Integrated SWM Plant (Capacity 50 TPD) is under construction	
17	HAZARIBAGH NAGAR NIGAM	67.00	67.00	-	-	16.00	-	-	21.54	-	Compost : Agriculture RDF : Recyclers	-	16.00	-	20.00	-	-	-	Dec-25	1668.8	Integrated SWM Plant (Capacity 95 TPD) is under construction	
18	LATEHAR NAGAR PANCHAYAT	12.00	10.00	-	-	5.50	-	-	5.00	-	Compost : Agriculture RDF : Recyclers	-	4.00	-	3.00	-	-	-	Dec-25	474.92	Integrated SWM Plant (Capacity 15 TPD) is under construction	
19	LOHARDAGA NAGAR PARISHAD	21.00	10.00	-	-	11.00	-	-	5.00	-	Compost : Agriculture RDF : Recyclers	-	5.00	-	4.00	-	-	-	Dec-25	1168.47	Integrated SWM Plant (Capacity 60 TPD) is under construction	
20	MADHUPUR NAGAR PARISHAD	19.00	17.00	-	-	4.00	-	-	2.50	-	Compost : Agriculture RDF : Recyclers	-	4.00	-	2.00	-	-	-	Dec-24	774.16	Integrated SWM Plant (Capacity 25 TPD) is under construction	
21	PHUSRO NAGAR PARISHAD	34.00	25.00	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Jun-25	948.7	Integrated SWM Plant (Capacity 34 TPD) is under construction	
22	SAHIBGANJ NAGAR PARISHAD	24.00	21.00	-	-	6.00	-	-	2.00	-	Compost : Agriculture RDF : Recyclers	-	6.00	-	2.00	-	-	-	Dec-24	1324.52	Integrated SWM Plant (Capacity 50 TPD) is under construction	
23	RAJMAHAL NAGAR PANCHAYAT	7.00	7.00	-	-	2.00	-	-	1.00	-	Compost : Agriculture RDF : Recyclers	-	2.00	-	1.00	-	-	-	Dec-24	--	In Cluster with Sahibganj SWM Project	
24	SIMDEGA NAGAR PARISHAD	19.00	18.00	-	-	3.00	-	-	3.00	-	Compost : Agriculture RDF : Recyclers	-	2.25	-	3.00	-	-	-	Dec-25	634.86	Integrated SWM Plant (Capacity 25 TPD) is under construction	

Sl. No.	(i) Name of ULB	(ii) Waste generation (in TPD) ULB-wise	(iii) waste collection ULB wise (in TPD)	(iv) Method of Treatment in the ULB (in TPD)							(v) Final destination of each of components of (iv)	(vi) Break up details of waste processing ULB wise							(vii) Action plan to process 100% waste			
				a) Organic material (Wet Waste)			b) Inerts	c) DRY / RDF				d) Other	Energy Plants (Waste to Energy Plants)	Bio Compost Units	Bio-methanation	DRY waste processing through recyclers	Used in Cement Units	Land Fill Sites	Other uses of inerts	Time line	Budget outlay (In Lakhs)	Proposal
				Compost Plant	Bio-methanation	Pit Composting / Windrow		MRF Plant	Through Recyclers	Other												
25	CHAKRADHARPUR NAGAR PARISHAD	18.00	13.00	-	-	-	-	-	-	-	-	-	-	-	-	-	Dec-25	802.94	Concessionaire Appointed for construction of Integrated SWM Plant (Capacity 25 TPD)			
26	CHAS MUNICIPAL CORPORATION	58.00	57.00	-	-	16.00	-	-	10.00	-	Compost : Agriculture RDF : Recyclers	-	16.00	-	10.00	-	-	-	Dec-25	1488.32	Concessionaire Appointed for construction of Integrated SWM Plant (Capacity 150 TPD)	
27	JAMTARA NAGAR PANCHAYAT	10.00	9.00	-	-	-	-	-	4.00	-	Compost : Agriculture RDF : Recyclers	-	-	-	1.00	-	-	-	Dec-25	582.16	Concessionaire Appointed for construction of Integrated SWM Plant (Capacity 25 TPD)	
28	SARAIKELA NAGAR PANCHAYAT	5.00	5.00	-	-	4.80	-	-	3.00	-	Compost : Agriculture RDF : Recyclers	-	3.00	-	1.00	-	-	-	Dec-25	451.92	Concessionaire Appointed for construction of Integrated SWM Plant (Capacity 25 TPD)	
29	ADITYAPUR MUNICIPAL CORPORATION	44.00	31.00	-	-	9.00	-	-	2.00	-	-	-	9.00	-	2.00	-	-	-	Dec-25	5916	Concessionaire Appointed for construction of Integrated SWM Plant for Adityapur Cluster (Capacity 300 TPD)	
30	JAMSHEDPUR(NAC)	186.00	186.00	124.00	-	-	-	56.00	-	-	Compost : Agriculture RDF : Recyclers	-	124.00	-	56.00	-	-	-	Dec-25	--	In Cluster with Adityapur SWM Project	
31	MANGO NAGAR NIGAM	58.00	57.00	-	-	45.00	-	-	20.00	-	Compost : Agriculture RDF : Recyclers	-	42.00	-	15.00	-	-	-	Dec-25	--	In Cluster with Adityapur SWM Project	
32	JUGSALAI NAGAR PARISHAD	16.00	16.00	-	-	12.00	-	-	4.50	-	Compost : Agriculture RDF : Recyclers	-	12.00	-	4.00	-	-	-	Dec-25	--	In Cluster with Adityapur SWM Project	
33	KAPALI NAGAR PARISHAD	16.00	15.00	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Dec-25	--	In Cluster with Adityapur SWM Project	
34	BASUKINATH NAGAR PANCHAYAT	7.50	5.00	-	-	1.00	-	-	1.00	-	Compost : Agriculture RDF : Recyclers	-	1.00	-	1.00	-	-	-	Mar-26	1200.191	Under Tendering (Constrction of 25 TPD Integrated SWM Plant)	
35	BISHARAMPUR NAGAR PARISHAD	17.50	13.00	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	Mar-26	872.56	Under Tendering (Constrction of 50 TPD Integrated SWM Plant)	

1423

Sl. No.	(i) Name of ULB	(ii) Waste generation (in TPD) ULB-wise	(iii) waste collection ULB wise (in TPD)	(iv) Method of Treatment in the ULB (in TPD)							(v) Final destination of each of components of (iv)	(vi) Break up details of waste processing ULB wise							(vii) Action plan to process 100% waste			
				a) Organic material (Wet Waste)				b) Inerts	c) DRY / RDF			Energy Plants (Waste to Energy Plants)	Bio Compost Units	Bio-methanation	DRY waste processing through recyclers	Used in Cement Units	Land Fill Sites	Other uses of inerts	Time line	Budget outlay (In Lakhs)	Proposal	
				Compost Plant	Bio-methanation	Pit Composting / Windrow	MRF Plant		Through Recyclers	Other												
																						d)
36	DUMKA NAGAR PARISHAD	19.00	17.00	-	-	-	-	-	-	-	-	-	-	-	-	Mar-26	1117.57	Under Tendering (Construction of 30 TPD Integrated SWM Plant)				
37	GUMLA NAGAR PARISHAD	18.00	18.00	-	-	4.50	-	-	4.50	-	Compost : Agriculture RDF : Recyclers	-	2.00	-	4.00	-	Mar-26	767.46	Under Tendering (Construction of 30 TPD Integrated SWM Plant)			
38	MAJHION NAGAR PANCHAYAT	11.00	11.00	-	-	-	-	-	-	-	-	-	-	-	-	Mar-26	702.76	Under Tendering (Construction of 15 TPD Integrated SWM Plant)				
39	MEDININAGAR NAGAR NIGAM	71.00	71.00	-	-	3.00	-	-	2.00	-	-	-	3.00	-	2.00	-	Mar-26	1273.66	Under Tendering (Construction of 100 TPD Integrated SWM Plant)			
40	NAGAR UTTARI NAGAR PANCHAYAT	12.00	8.00	-	-	-	-	-	-	-	-	-	-	-	-	Mar-26	802.48	Under Tendering (Construction of 25 TPD Integrated SWM Plant)				
41	RAMGARH NAGAR PARISHAD	45.00	38.00	-	-	12.00	-	-	6.20	-	Compost : Agriculture RDF : Recyclers	-	6.00	-	5.00	-	Mar-26	1936.37	Under Tendering (Construction of 200 TPD Integrated SWM Plant)			
42	BADAKI SURIYA NAGAR PANCHAYAT	7.00	6.00	-	-	-	-	-	-	-	-	-	-	-	-	Jun-26	--	DPR Under Preparation				
43	BARHARWA NAGAR PANCHAYAT	7.00	6.00	-	-	-	-	-	-	-	-	-	-	-	-	Jun-26	--	DPR Under Preparation				
44	CHHATTARPUR NAGAR PANCHAYAT	13.00	12.00	-	-	-	-	-	-	-	-	-	-	-	-	Jun-26	--	DPR Under Preparation				
45	DHANWAR NAGAR PANCHAYAT	10.00	10.00	-	-	-	-	-	-	-	-	-	-	-	-	Jun-26	--	DPR Under Preparation				
46	DOMCHANCH NAGAR PANCHAYAT	7.00	7.00	-	-	-	-	-	-	-	-	-	-	-	-	Jun-26	--	DPR Under Preparation				
47	HARIHARGANJ NAGAR PANCHAYAT	8.00	6.00	-	-	-	-	-	-	-	-	-	-	-	-	Jun-26	--	DPR Under Preparation				
48	HUSSAINABAD NAGAR PANCHAYAT	10.00	10.00	-	-	-	-	-	-	-	-	-	-	-	-	Jun-26	--	DPR Under Preparation				
49	MAHAGAMA NAGAR PANCHAYAT	13.00	13.00	-	-	-	-	-	-	-	-	-	-	-	-	Jun-26	--	DPR Under Preparation				
Total		2,258	2,033	341	178	584	60	346	240	-	-	-	793	43	484	-	29	-	-	-		

Remediation Sites in ULBs

1425



Ranchi



Ramgarh



Hazaribagh

Giridih

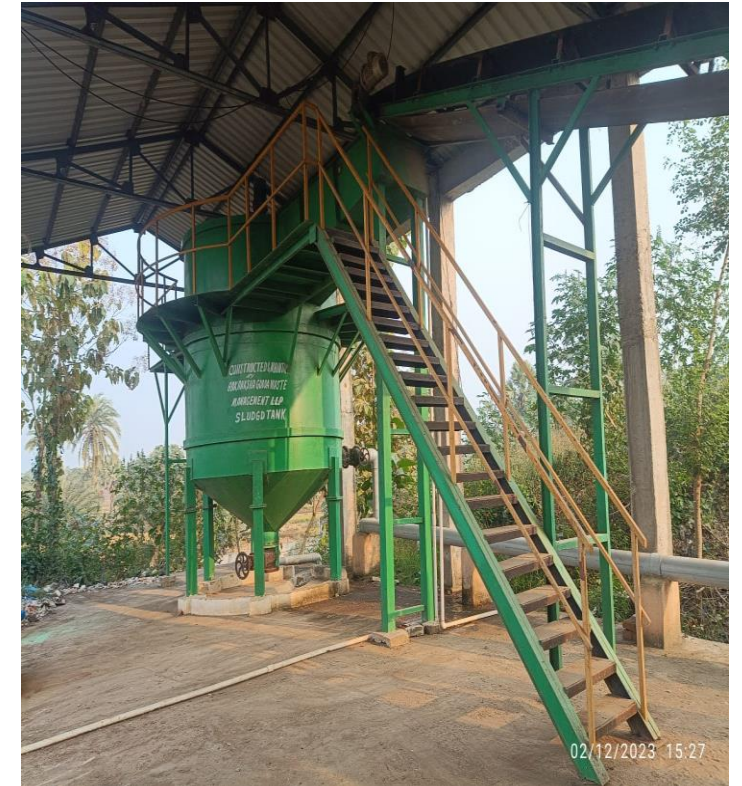
Modern Processing Plants: Jharkhand



**Modern Mechanized Transfer Stations
at Dhanbad**



**150 TPD Bio Methanization
Plant at Ranchi**



**05 TPD Bio Methanization Plant
at Godda**

Best Practices – Integrated Solid Waste Management Project at Deoghar

- ▶ **Approach:** Single with integrated waste management on PPP mode
- ▶ **Technology:** Waste to Compost (Installed Capacity: 160 TPD)



1428



- **Approach:** Single with integrated waste management on PPP mode
- **Technology:** Waste to Compost



Best Practices– Integrated Solid Waste Management Project at Jhumritilaya

- ▶ **Approach:** Cluster with integrated waste management on PPP mode
- ▶ **Technology:** Waste to Compost (Installed Capacity : 50 TPD)



1430

3 R Initiatives Under Solid Waste Management in The State

• The State aims to move toward 3R (Reduce-Reuse-Recycle). Some of the initiatives taken by the ULBs on 3R principles are:

- Ban on single-use plastic
- Home composting
- Extensive IEC activities (such as rallies, meetings, workshops, campaigns)



पत्रांक—SUDA/SBM/NGT-SWM/13/2019/.....942

झारखण्ड सरकार
नगर विकास एवं आवास विभाग
राज्य शहरी विकास अभिकरण

प्रेषक,

सूरज उराँव,
सहायक निदेशक।

सेवा में,

श्री राजू रंजन राय,
सरकार के विशेष सचिव,
वन, पर्यावरण एवं जलवायु परिवर्तन विभाग।

राँची, दिनांक:—24.6.24.....

विषय — माननीय NGT वाद O.A. No.-606/2018 (IA No. 163/2021) में दिनांक 08.04.2024 को पारित आदेश के अनुपालन के संबंध में।


प्रसंग — वन, पर्यावरण एवं जलवायु परिवर्तन विभाग का पत्रांक 1844 दिनांक 15.05.2024 महाशय,

निदेशानुसार, उपर्युक्त विषयक प्रासंगिक पत्र द्वारा विषयक माननीय NGT वाद O.A. No. 606/2018 में दिनांक 08.04.2024 को पारित आदेश के अनुपालन में Revised Legacy Waste, Daily Solid Waste Generation & Treatment details एवं Daily Liquid Waste (Sewage) generation & Treatment details विहित प्रपत्र में उपलब्ध कराया जा रहा है।

अतः उक्त वाद में विहित प्रपत्र में Revised अनुपालन प्रतिवेदन संलग्न कर प्रेषित किया जा रहा है।

अनु०:— यथोक्त।

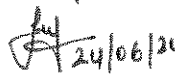
विश्वासभाजन


(सूरज उराँव)

सहायक निदेशक।

ज्ञापक:— SUDA/SBM/NGT-SWM/13/2019/.....942 राँची, दिनांक :-.....24.6.24

प्रतिलिपि:— संयुक्त सचिव, मुख्य सचिव कार्यालय, झारखण्ड/सचिव, नगर विकास एवं आवास विभाग के प्रधान आप्त सचिव / अध्यक्ष, JSPCB को सूचनार्थ प्रेषित।


24/06/24

सहायक निदेशक।




Summary of Legacy Waste Management

S.N.	Particulars	Status as on 31.03.2024
1	Quantity of Legacy Waste (MT)	34,26,615
2	Quantity of Legacy Waste Remediated (MT)	1,88,589
3	Gap in Legacy Waste Management (MT)	32,38,026




For

(A) Legacy Waste:-										(ix)			
Sl. No.	(i) Name of ULBS	(ii) Legacy waste site (ULB-wise)	(iii) Area covered by the legacy waste (ULB wise)	(iv) Quantity of the waste (in MT) in each site	(v) Composition of the waste				(vi) Process adopted to remediate at each site	(vii) Timelines to process at each site	(viii) Final destination of the components at (v)	Action plan to remediate and recover the sites at (iii) (in sq km) with earmarked Budget (ULB wise)	
					a)	b)	c)	d)				Completed	--
					Inerts (%) (Constructi on waste, wood glass, etc)	Compost (%) organic	RDF (%) plastic	If any other material (%)					
1	BUNDU	1	2.35	21,101	16.44	61.3	19.34	2.92	Bio mining and Resource Recovery	Completed	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Completed	--
2	CHAS	2	3.59	64,655	18.43	60.76	18.07	2.74	Bio mining and Resource Recovery & Bio Capping	Completed	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Completed	--
3	CHIRKUNDA	1	1	120	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery & Bio Capping	Completed	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Completed	--
3	HAZARIBAG	1	8.8	1,91,956	18.42	60.81	18.05	2.72	Bio mining and Resource Recovery	Aug-24	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Remediation Under Progress	12.39 Cr.
4	JAMSHEDPUR	1	3.23	47,932	18.35	60.76	18.21	2.68	Bio mining and Resource Recovery	Sep-24	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Remediation Under Progress	4.01 Cr.
5	RAMGARH	1	10.66	1,77,814	18.33	60.83	18.18	2.66	Bio mining and Resource Recovery	Oct-24	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Remediation Under Progress	14.34 Cr.
6	GIRIDIH	1	3.5	1,32,772	19.2	61.41	16.32	3.07	Bio mining and Resource Recovery	Aug-24	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Remediation Under Progress	13.02 Cr.

1433

Sl. No.	(i) Name of ULBS	(ii) Legacy waste site (ULB-wise)	(iii) Area covered by the legacy waste (ULB wise)	(iv) Quantity of the waste (in MT) in each site	(v) Composition of the waste				(vi) Process adopted to remediate at each site	(vii) Timelines to process at each site	(viii) Final destination of the components at (v)	(ix) Action plan to remediate and recover the sites at (iii) (in sq km) with earmarked Budget (ULB wise)	
					a)	b)	c)	d)				Remediation Under Progress	Budget
					Inerts (%) (Construction waste, wood glass, etc)	Compost (%) organic	RDF (%) plastic	If any other material (%)					
1434													
7	RANCHI	1	31.3	22,54,931	18.4	60.7	18.3	2.6	Bio mining and Resource Recovery	Feb-26	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Remediation Under Progress	136.17 Cr.
8	CHAIBASA	1	0.39	60,000	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery	Aug-24	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Remediation Under Progress	3.98 Cr.
9	DEOGHAR	1	3.9	1,02,199	17.29	60.5	19.64	2.57	Bio mining and Resource Recovery	Oct-24	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Remediation Under Progress	10.17 Cr.
10	JHUMRI TILAIYA	1	4.45	62,824	19.2	61.41	16.32	3.07	Bio mining and Resource Recovery	Aug-24	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Remediation Under Progress	5.66 Cr.
11	CHAKARDHARPUR	1	0.39	63,998	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery	Jul-24	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Remediation Under Progress	4.98 Cr.
12	ADITYAPUR	1	0.44	6,509	18.41	60.77	18.09	2.73	Bio mining and Resource Recovery	Dec-24	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Under Tendering	0.9 Cr.
13	KODARMA	1	1.41	6,143	18.41	60.77	18.08	2.74	Bio mining and Resource Recovery	Dec-24	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Under Tendering	0.9 Cr.








Sl. No.	(i) Name of ULBS	(ii) Legacy waste site (ULB-wise)	(iii) Area covered by the legacy waste (ULB wise)	(iv) Quantity of the waste (in MT) in each site	(v) Composition of the waste				(vi) Process adopted to remediate at each site	(vii) Timelines to process at each site	(viii) Final destination of the components at (v)	(ix) Action plan to remediate and recover the sites at (iii) (in sq km) with earmarked Budget (ULB wise)	
					a)	b)	c)	d)				Under Tendering	Budget
					Inerts (%) (Construction waste, wood glass, etc)	Compost (%) organic	RDF (%) plastic	If any other material (%)					
14	JUGSALAI	1	1.06	18,281	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery	Dec-24	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Under Tendering	1.47 Cr.
15	SERAIKELA	1	0.46	6,517	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery	Mar-25	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	DPR Prepared & Santioned. Tender will be published after MCC	0.96 Cr.
16	GODDA	1	3.7	43,254	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery	Mar-25	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	DPR Prepared & Santioned. Tender will be published after MCC	6.1 Cr.
17	KHUNTI	1	3.15	14,710	16.44	61.3	19.34	2.92	Bio mining and Resource Recovery	Mar-25	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	DPR Prepared & Santioned. Tender will be published after MCC	1.77 Cr.
18	GARHWA	1	4.75	52,265	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery	Mar-25	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	DPR Prepared & Santioned. Tender will be published after MCC	4.35 Cr.
19	JAMTARA	1	1	6,732	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery	Mar-25	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	DPR Prepared & Santioned. Tender will be published after MCC	0.6226 Cr.
20	PAKUR	1	1.33	7,175	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery	Mar-25	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	DPR Prepared & Santioned. Tender will be published after MCC	0.84 Cr.

1435

for [Signature] J

1436		(i)	(ii)	(iii)	(iv)	(v)				(vi)	(vii)	(viii)	(ix)	
Sl. No.	Name of ULBS	Legacy waste site (ULB wise)	Area covered by the legacy waste (ULB wise)	Quantity of the waste (in MT) in each site	Composition of the waste				Process adopted to remediate at each site	Timelines to process at each site	Final destination of the components at (v)	Action plan to remediate and recover the sites at (iii) (in sq km) with earmarked Budget (ULB wise)		
					a)	b)	c)	d)						
					Inerts (%) (Construction waste, wood glass, etc)	Compost (%) organic	RDF (%) plastic	If any other material (%)						
21	KAPALI	1	0.6	4,852	15.73	62.17	18.81	3.29	Bio mining and Resource Recovery	Mar-25	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	DPR Prepared & Santioned. Tender will be published after MCC	0.5897 Cr.	
22	MIHJAM	1	1.05	2,932	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery	Mar-25	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	DPR Prepared & Santioned. Tender will be published after MCC	0.7 Cr.	
23	DUMKA	1	0.25	20,567	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery with Integreted SWM Plant	Mar-26	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Under Tendering	1.13 Cr.	
24	Madhupur	1	0.17	6,935	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery with Integreted SWM Plant	Dec-24	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Awarded Integreted SWM Plant under construction	0.70 Cr.	
25	Lohardaga	1	0.43	16,060	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery with Integreted SWM Plant	Dec-25	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Awarded Integreted SWM Plant under construction	1.30 Cr.	
26	Simdega	1	0.27	2,186	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery with Integreted SWM Plant	Dec-25	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Awarded Integreted SWM Plant under construction	0.55 Cr.	
27	MEDININAGAR	1	1.1	31,195	18.35	60.65	18.4	2.6	Bio mining and Resource Recovery with Integreted SWM Plant	Mar-26	Bio Soil : Agriculture, Low Laying Area Levelling RDF : Cement Plant Rejects : Low Laying Area Levelling	Under Tendering	5.43 Cr.	

झारखण्ड सरकार
ग्रामीण विकास विभाग।

पत्रांक- 05-विविध-01/2023/ग्रा0 वि0 (N) 672 (अनु) राँची, दिनांक 07/06/2024

प्रेषक,

अरुण कुमार सिंह,
सरकार के संयुक्त सचिव।

सेवा में,

✓ अवर सचिव,
वन, पर्यावरण एवं जलवायु परिवर्तन विभाग,
झारखण्ड।

विषय :- मनरेगा अन्तर्गत ठोस एवं तरल अपशिष्ट प्रबंधन में हुए व्यय के संबंध में।

प्रसंग :- विभागीय पत्रांक - (N) 1590 दिनांक 24.11.2023

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में कहना है कि ठोस एवं तरल अपशिष्टों के प्रबंधन हेतु मनरेगा अन्तर्गत संधारित SNA A/c - 49021011001281 के माध्यम से ₹40.00 करोड़ रुपये का व्यय किया जाना है। इस कार्य हेतु विभिन्न योजनाएँ यथा नाडेप, वर्मी कम्पोस्ट, सोक पीट आदि का निर्माण किया गया है। वित्तीय वर्ष 2022-23, 2023-24 एवं 2024-25 में अबतक कुल 43.76 करोड़ रुपये (प्रति संलग्न) का व्यय किया जा चुका है।

कृपया सूचनार्थ।

विश्वासमाजन

सरकार के संयुक्त सचिव।

ज्ञापांक - 05-विविध-01/2023/ग्रा0 वि0 (N) 672 राँची, दिनांक 07/06/2024

प्रतिलिपि - मनरेगा आयुक्त कोषांग, ग्रामीण विकास विभाग, झारखण्ड, राँची को सूचनार्थ प्रेषित।

सरकार के संयुक्त सचिव।

Sat Sanjay
10/6/2024

OSD
10/6/2024

B. 05/06/2024

Nadeep in BHGY

S.N	District	Amount (in lakh)
1	Giridih	210.4
2	Khunti	209.92
3	Latehar	195.05
4	Pakur	146.25
5	West Singhbhum	247.7
6	Koderma	64.05
7	Deoghar	75.4
8	Saraikella	82.2
9	East Singhbhum	163.42
10	Chatra	10.1
11	Dhanbad	90.1
12	Palamu	4.64
	Simdega	264.88
13	Sahibgnaj'	50.75
Total		1814.86

National Green Tribunal (NGT)

07.06.2024

Sl.	Works	Schemes completed at F.Y			Ongoing	Fund Utilized at F.Y(in Lakh)			Total (in lakh)
		2022-23	2023-24	2024-25		2022-23	2023-24	2024-25	
1	Compost Pit for Individual	366	400	15	372	38.24	46.88	4.57	89.69
2	Compost Pit for Community	36	90	1	12	1.92	2.33	0	4.25
3	NADEP Compost structure fo Individual	13763	12611	573	10317	530.65	517.61	18.13	1066.39
4	NADEP Compost structure fo Community	117	116	5	87	2.2	1.19	0	3.39
5	Vermi Compost structure fo Individual	11118	9939	416	6812	447.57	489.55	14.77	951.89
6	Vermi Compost structure fo Community	41	82	4	30	0.85	1	0	1.85
7	Soak Pit for Individual	427	947	100	1433	27	65.16	2.62	94.78
8	Soak Pit for Community	14948	9919	381	5945	201.35	148.25	0.19	349.79
	Total	40816	34104	1495	25008	1249.78	1271.97	40.28	2562.03

N

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National Green Tribunal (NGT)

07.06.2024

Sl.	Works	Schemes completed at F.Y			Ongoing	Fund Utilized at F.Y(in Lakh)			Total (in lakh)
		2022-23	2023-24	2024-25		2022-23	2023-24	2024-25	
1	Compost Pit for Individual	366	400	15	372	38.24	46.88	4.57	89.69
2	Compost Pit for Community	36	90	1	12	1.92	2.33	0	4.25
3	NADEP Compost structure fo Individual	13763	12611	573	10317	530.65	517.61	18.13	1066.39
4	NADEP Compost structure fo Community	117	116	5	87	2.2	1.19	0	3.39
5	Vermi Compost structure fo Individual	11118	9939	416	6812	447.57	489.55	14.77	951.89
6	Vermi Compost structure fo Community	41	82	4	30	0.85	1	0	1.85
7	Soak Pit for Individual	427	947	100	1433	27	65.16	2.62	94.78
8	Soak Pit for Community	14948	9919	381	5945	201.35	148.25	0.19	349.79
Total		40816	34104	1495	25008	1249.78	1271.97	40.28	2562.03

N

B

पत्रांक—SUDA/SBM/NGT-SWM/13/2019/.....942

झारखण्ड सरकार
नगर विकास एवं आवास विभाग
राज्य शहरी विकास अभिकरण

प्रेषक,

सूरज उराँव,
सहायक निदेशक।

सेवा में,

श्री राजू रंजन राय,
सरकार के विशेष सचिव,
वन, पर्यावरण एवं जलवायु परिवर्तन विभाग।

राँची, दिनांक:—24.6.24.....

विषय — माननीय NGT वाद O.A. No.-606/2018 (IA No. 163/2021) में दिनांक 08.04.2024 को पारित आदेश के अनुपालन के संबंध में।


प्रसंग — वन, पर्यावरण एवं जलवायु परिवर्तन विभाग का पत्रांक 1844 दिनांक 15.05.2024 महाशय,

निदेशानुसार, उपर्युक्त विषयक प्रासंगिक पत्र द्वारा विषयक माननीय NGT वाद O.A. No. 606/2018 में दिनांक 08.04.2024 को पारित आदेश के अनुपालन में Revised Legacy Waste, Daily Solid Waste Generation & Treatment details एवं Daily Liquid Waste (Sewage) generation & Treatment details विहित प्रपत्र में उपलब्ध कराया जा रहा है।

अतः उक्त वाद में विहित प्रपत्र में Revised अनुपालन प्रतिवेदन संलग्न कर प्रेषित किया जा रहा है।

अनु०:— यथोक्त।

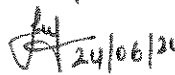
विश्वासभाजन


(सूरज उराँव)

सहायक निदेशक।

ज्ञापक:— SUDA/SBM/NGT-SWM/13/2019/942..... राँची, दिनांक :-24.6.24.....

प्रतिलिपि:— संयुक्त सचिव, मुख्य सचिव कार्यालय, झारखण्ड/सचिव, नगर विकास एवं आवास विभाग के प्रधान आप्त सचिव / अध्यक्ष, JSPCB को सूचनार्थ प्रेषित।


24/06/24

सहायक निदेशक।

Sl. No.	Particulars	Status as on 31.03.2024
1	Projected Population (as per 2023)	73,88,032
2	Projected Sewerage Generation ULB wise population (as per 2023) when 135 LPCD provided	798 MLD
3	Estimated Sewage Generation in 49 ULBs as per 80 LPCD	473 MLD
4	Capacity of Sewage Treatment Plant	153.96 MLD
5	Utilization Capacity	91.88 MLD
6	Gap in Treatment Capacity (Verify the gap with respect to Utilization Capacity)	319.04 MLD
7	Additional Capacity Under Construction	319.32 MLD
8	Proposed Capacity	448.25 MLD




पत्रांक—SUDA/SBM/NGT-SWM/13/2019/.....942

झारखण्ड सरकार
नगर विकास एवं आवास विभाग
राज्य शहरी विकास अभिकरण

प्रेषक,

सूरज उराँव,
सहायक निदेशक।

सेवा में,

श्री राजू रंजन राय,
सरकार के विशेष सचिव,
वन, पर्यावरण एवं जलवायु परिवर्तन विभाग।

राँची, दिनांक:—24.6.24.....

विषय — माननीय NGT वाद O.A. No.-606/2018 (IA No. 163/2021) में दिनांक 08.04.2024 को पारित आदेश के अनुपालन के संबंध में।


प्रसंग — वन, पर्यावरण एवं जलवायु परिवर्तन विभाग का पत्रांक 1844 दिनांक 15.05.2024 महाशय,

निदेशानुसार, उपर्युक्त विषयक प्रासंगिक पत्र द्वारा विषयक माननीय NGT वाद O.A. No. 606/2018 में दिनांक 08.04.2024 को पारित आदेश के अनुपालन में Revised Legacy Waste, Daily Solid Waste Generation & Treatment details एवं Daily Liquid Waste (Sewage) generation & Treatment details विहित प्रपत्र में उपलब्ध कराया जा रहा है।

अतः उक्त वाद में विहित प्रपत्र में Revised अनुपालन प्रतिवेदन संलग्न कर प्रेषित किया जा रहा है।

अनु०:— यथोक्त।

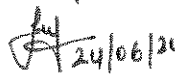
विश्वासभाजन


(सूरज उराँव)

सहायक निदेशक।

ज्ञापांक:— SUDA/SBM/NGT-SWM/13/2019/.....942 राँची, दिनांक :-.....24.6.24

प्रतिलिपि:— संयुक्त सचिव, मुख्य सचिव कार्यालय, झारखण्ड/सचिव, नगर विकास एवं आवास विभाग के प्रधान आप्त सचिव / अध्यक्ष, JSPCB को सूचनार्थ प्रेषित।


24/06/24

सहायक निदेशक।

(C) Daily Liquid Waste (Sewerage) generation & treatment details :-

Sl. No.	Name of ULB	Sewerage Generation ULB wise population (MLD)	Sewage Generation quantity		Details of Treatment of Sewage (ULB wise)					Details of disposal of untreated Sewage (in MLD) District/ULB Wise					Action plan to treat untreated sewage (ULB wise)		Action Taken against the defaulting authority			
			Urban Areas	By (STP MLD)	Type of STP	Disinfection method in STP	Discharge water quality from STP including Fecal & E-Coli	Final discharge of treated STP water (MLD)	Other mode of treatment (MLD)	(a)		(b)			Time lines	Budget outlay (Cr.)	EC imposed	Show Cause Notice Issued	Closure notice issued	Other action taken
										Final destination of discharge of untreated sewage	Wet land	If (a) above is let out in its quality								
												Pond	River	Sea	Other water body					
1	Adityapur Municipal Corporation	24	-	-	-	-	-	-	-	-	-	-	-	36 MLD STP (under construction) Dec, 2024	199.68	-	-	-	-	
2	Barharwa Nagar Parishad	3	-	-	-	-	-	NA	NA	NA	NA	NA	NA	-	-	-	-	-		
3	Barki Saraiya Nagar Panchayat	3	-	-	-	-	-	NA	NA	NA	NA	NA	NA	0.007 MLD FSTP (under tender stage)	3.45	-	-	-	-	
4	Basukinath Nagar Panchayat	2	-	-	-	-	-	NA	NA	NA	NA	NA	NA	i. 0.007 MLD FSTP Proposed (under administrative approval) ii. Proposed 2 MLD STP (under DPR Stage)	i. 3.67 ii. 2.62	-	-	-	-	
5	Bishrampur Nagar Panchayat	6	-	-	-	-	-	NA	NA	NA	NA	NA	NA	i. 0.015 MLD FSTP (under tender stage) ii. Proposed 4 MLD STP (under DPR Stage)	i. 3.80 ii. 7.93	-	-	-	-	
6	Bundu Nagar Panchayat	3	0.006	-	-	-	-	0.006 (FSTP)	NA	NA	NA	NA	NA	Proposed 2 MLD STP (under DPR Stage)	3.90	-	-	-	-	
7	Chaibasa Nagar Parishad	6	-	-	-	-	-	NA	NA	NA	NA	NA	NA	Proposed 7 MLD STP (under DPR Stage)	14.28	-	-	-	-	
8	Chakradharpur Nagar Parishad	8	-	-	-	-	-	NA	NA	NA	NA	NA	NA	Proposed 6 MLD STP (under DPR Stage)	11.62	-	-	-	-	
9	Chakulin Nagar panchayat	2	-	-	-	-	-	NA	NA	NA	NA	NA	NA	i. 0.006 MLD FSTP (under construction) Oct, 2024 ii. Proposed 2 MLD STP (under DPR Stage)	i. 2.29 ii. 2.52	-	-	-	-	
10	Chas Municipal Corporation	22	-	-	-	-	-	-	-	-	-	-	-	0.089 MLD STP (Work awarded) July, 2025	9.13	-	-	-	-	
11	Chatra Nagar Parishad	7	-	-	-	-	-	NA	NA	NA	NA	NA	NA	i. 0.018 MLD FSTP (under tender stage) ii. Proposed 5 MLD STP (under DPR Stage)	i. 5.37 ii. 9.19	-	-	-	-	
12	Chhatrapur Nagar Panchayat	4	-	-	-	-	-	NA	NA	NA	NA	NA	NA	0.01 MLD FSTP under tender stage	3.75	-	-	-	-	
13	Chirkunda Nagar Panchayat	6	0.012	-	-	-	-	0.012 (FSTP)	NA	NA	NA	NA	NA	Proposed 5 MLD STP (under DPR Stage)	8.44	-	-	-	-	
14	Dooghar Municipal Corporation	28	-	-	-	-	-	-	-	-	-	-	-	0.101 MLD STP (under construction) July, 2024	10.93	-	-	-	-	
15	Dhanbad Municipal Corporation	162	-	-	-	-	-	NA	NA	NA	NA	NA	NA	192 MLD STP (under tender)	858.86	-	-	-	-	
16	Dhanwar Nagar Panchayat	2	-	-	-	-	-	NA	NA	NA	NA	NA	NA	0.006 MLD FSTP (under tender stage)	2.81	-	-	-	-	
17	Domechanch Nagar Panchayat	3	-	-	-	-	-	NA	NA	NA	NA	NA	NA	0.009 MLD FSTP (under tender stage)	3.78	-	-	-	-	
18	Dumka Nagar Parishad	7	-	-	-	-	-	NA	NA	NA	NA	NA	NA	Proposed 5 MLD STP (under DPR Stage)	8.82	-	-	-	-	
19	Garhiwa Nagar Parishad	6	-	-	-	-	-	NA	NA	NA	NA	NA	NA	i. 0.02 MLD FSTP (under tender stage) ii. Proposed 5 MLD STP (under DPR Stage)	i. 4.19 ii. 8.44	-	-	-	-	

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38	Manjhian Nagar Panchayat	3	-	-	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	NA	i. 0.006 MLD FSTP (work awarded) ii. Proposed '2 MLD STP (under DPR Stage)	i. 2.42 ii. 2.83	-	-	-	-
39	Medinagar Municipal Corporation	22	-	-	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	NA						
40	Mihijam Nagar Panchayat	6	-	-	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	NA	Proposed '4 MLD STP (under DPR Stage)	7.43	-	-	-	-
41	Pakur Nagar Parishad	6	-	-	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	NA	i. .02 MLD FSTP Proposed (under administrative approval) ii. Proposed '5 MLD STP (under DPR Stage)	i. 6.74 ii. 8.44	-	-	-	-
42	Phusro Nagar Parishad	12	-	-	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	NA	14 MLD STP (under Construction) June, 2025	68.75				
43	Rajmahal Nagar Panchayat	3	1	3.5	SBR	Chlorination	pH- 7.12 BOD - 3 COD - 48 TSS - 16 FC- <1.8	1	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
44	Ramgarh Nagar Parishad	17	-	-	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	NA	40 MLD STP (under Construction) March, 2026	310.11				

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45	Ranchi Municipal Corporation	150	10	10	Pythori d Techno logy	Chlorination	BOD (mg/L): 19.5 COD (mg/L):232.6 pH (mg/L): 7.84 Total Suspend Solids (mg/L): 89	10	-	-	-	-	-	-	-	-	10 MLD STP (Project Completed)	80						
			16	16	SBR Techno logy	Chlorination	As per CPHEEO manual (not operational)	14.4 (proposed)	-	-	-	-	-	-	-	-	-	16 MLD STP (Project completed but not yet operational)						
			2.75	3	MBBR Techno logy	Chlorinati on	BOD (mg/L): 8.32 COD (mg/L):45 pH (mg/L): 7.31 Total Suspend Solids (mg/L): 9.01	2.3	-	-	-	-	-	-	-	-	-	3 MLD STP (Project Operational)	8					
			-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	37 MLD STP (under construction) June, 2024	301				
			-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	265 MLD STP (under DPR preparation stage)	2500				
46	Sahibganj Nagar Parishad	12	6	12	SBR	Chlorinati on	pH- 7.39 BOD - 3 COD - 38 TSS - 8 FC- <1.8	6	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA		
47	Saraikela Nagar Panchayat	2	-	-	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	NA	Proposed 1 MLD STP (under DPR Stage)	2.20	-	-	-	-		
48	Sivri Banshidhar Nagar Panchayat	5	-	-	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	i. 0.006 MLD FSTP (under tendering Stage) ii. Proposed 3 MLD STP (under DPR Stage)	i. 2.25 ii. 6.04	-	-	-	-			
49	Simdega Nagar Parishad	6	-	-	-	-	-	-	NA	NA	NA	NA	NA	NA	NA	i. 0.006 MLD FSTP (under construction) June, 2024 ii. Proposed 4 MLD STP (under DPR Stage)	i. 2.55 ii. 7.93	-	-	-	-			

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कार्यालय, निदेशक

स्वच्छ भारत मिशन (ग्रामीण)

पेयजल एवं स्वच्छता विभाग, झारखण्ड, राँची

डोरंडा बाजार पानी टंकी परिसर, प्रथम तल, डोरंडा, राँची-834002 दूरभाष नं. 0651-2462676 email-sbmg.jhar@gmail.com

पत्र संख्या: SBM(G)/NGT-385/2024-983

दिनांक 13/06/2024

प्रेषक,

निदेशक, SBM(G)
पेयजल एवं स्वच्छता विभाग,
झारखण्ड, राँची।

सेवा में,

श्री राजू रंजन राय,
सरकार के विशेष सचिव,
वन, पर्यावरण एवं जलवायु परिवर्तन विभाग,
झारखण्ड, राँची।

विषय:- माननीय NGT वाद O.A. No.-606/2018 (IA No. 163/2021) में दिनांक 08.04.2024 को पारित आदेश के अनुपालन के संबंध में।


प्रसंग:- आपका पत्रांक-7/पर्यांप्रदू (वाद)-05/2019-2023, दिनांक 30.05.2024

महाशय,
उपर्युक्त विषयक एवं प्रसांगिक पत्र के संबंध में कहना है कि माननीय NGT वाद O.A. No.-606/2018 (IA No. 163/2021) में दिनांक 08.04.2024 को पारित आदेश के अनुपालन में Legacy Waste, Daily Solid Waste Generation & Treatment details एवं Daily Liquid Waste (Sewage) generation & Treatment details विहित प्रपत्र में उपलब्ध कराया जा रहा है।

अतः उक्त वाद में विहित प्रपत्र में अनुपालन प्रतिवेदन संलग्न कर प्रेषित किया जा रहा है।

अनुलग्नक-यथोपरि।

विश्वासभाजन


निदेशक, SBM(G)
पेयजल एवं स्वच्छता विभाग

स्वच्छ भारत मिशन (ग्रामीण)
पेयजल एवं स्वच्छता विभाग-झारखण्ड

SBM(G) Phase-II अंतर्गत मुख्यतः 7 प्रकार के गतिविधियाँ निर्धारित है जिसकी अद्यतन स्थिति निम्नवत है :-

1. खुले में शौच मुक्त की स्थायित्वता -

इसके अंतर्गत सभी जिलों में शौचालयों के नियमित उपयोग, रख-रखाव, मरम्मत हेतु वृहत रूपी IEC गतिविधियाँ आयोजित की जा रही है। इसके साथ ही एक गडढ़े वाले शौचालयों को दो गडढ़ों में परिवर्तित तथा सेप्टिक टैंक वाले शौचालयों के साथ सोखता गडढ़ा का निर्माण करने हेतु लाभुकों को प्रेरित किया जा रहा है। साथ ही ग्राम स्तर पर छुटे हुए लाभुकों को चिन्हित कर उनके घरों में शौचालय का निर्माण कराया जा रहा है। वर्तमान तिथि तक निर्मित शौचालयों की संख्या निम्नवत है :-

कुल निर्मित शौचालय SBM(G) Phase-I (Year 2014-2019)	42,13,773
कुल निर्मित शौचालय SBM(G) Phase-II (Year 2020-2025)	6,03,032

सामुदायिक स्वच्छता परिसर -

निर्मित सामुदायिक स्वच्छता परिसर की संख्या	1,141
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2. ठोस कचरा प्रबंधन -

ठोस कचरा प्रबंधन के तहत गांव स्तर पर खाद गडढ़े, नाडेप, वर्मी कम्पोस्ट पीट का निर्माण कराया जा रहा है। इस संदर्भ में 15वें वित्त आयोग निधि एवं मनरेगा से अभिसरण आधारित कार्य भी किये जा रहें हैं।

विवरण	संरचना	संख्या	अभ्युक्ति
सामुदायिक स्तर पर निर्मित संरचना	कम्पोस्ट पीट/नाडेप	56,199	SBM(G), 15वें वित्त आयोग निधि-पंचायती राज एवं मनरेगा-ग्रामीण विकास विभाग के अभिसरण के आधार पर।
व्यक्तिगत स्तर पर निर्मित संरचना	कम्पोस्ट पीट	46,219	मनरेगा-ग्रामीण विकास विभाग

3. तरल कचरा प्रबंधन -

तरल कचरा प्रबंधन के तहत गांव स्तर पर सोखता गड्ढा, किचन गार्डन का निर्माण कराया जा रहा है। इस संदर्भ में 15वें वित्त आयोग निधि एवं मनरेगा से अभिसरण आधारित कार्य भी किये जा रहे हैं।

विवरण	संरचना	संख्या	अभ्युक्ति
सामुदायिक स्तर पर निर्मित संरचना	सोक पीट/लीच पीट	99,543	SBM(G), 15वें वित्त आयोग निधि-पंचायती राज एवं मनरेगा-ग्रामीण विकास विभाग के अभिसरण के आधार पर।
व्यक्तिगत स्तर पर निर्मित संरचना	लीच पीट	5,667	मनरेगा-ग्रामीण विकास विभाग
	सोक पीट	13,319	
	कीचन गार्डन	35,824	

4. प्लास्टिक कचरा प्रबंधन -

इसके तहत ग्राम स्तर पर एकल प्लास्टिक के उपयोग को समाप्त करने हेतु व्यापक स्तर पर जन-जागरूकता चलाया जा रहा है। इसके साथ ही ग्राम स्तर पर प्लास्टिक संग्रह केन्द्र बनाये जा रहे हैं, जहाँ पर प्लास्टिक का संग्रह, अलग-अलग यथा पृथक्कीकरण करने का कार्य किया जा रहा है। इसके साथ ही कुछ जगहों पर प्लास्टिक कचरा के Treatment उपरांत Reuse करने की योजना बनायी जा रही है। इस हेतु SBM(G) अंतर्गत प्रत्येक प्रखण्ड स्तर पर 16 लाख रुपये व्यय किये जाने का प्रावधान है।

प्लास्टिक कचरा प्रबंधन ईकाई (प्रस्तावित)	64
प्लास्टिक कचरा प्रबंधन ईकाई (निर्माणाधीन)	39
प्लास्टिक कचरा प्रबंधन ईकाई (निर्माण पूर्ण)	14

5. गोबरधन योजना -

गोबरधन योजना अंतर्गत ग्राम स्तर पर लोगों को गोबर के महत्त्व को बताने का कार्य तथा गोबर से गोबर गैस तैयार करने का कार्य किया जायेगा। इस प्रकार गोबर का उपयोग ईंधन के रूप में तथा उसकी Slurry का उपयोग खेतों में खाद के रूप में उपयोग किया जायेगा।

इस हेतु SBM(G) अंतर्गत प्रत्येक जिला स्तर पर 50 लाख रुपये व्यय किये जाने का प्रावधान है। इस संदर्भ में 15वें वित्त आयोग निधि एवं मनरेगा से अभिसरण आधारित कार्य भी किये जा रहे हैं।

कुल निर्मित गोबर गैस प्लांट (निर्माणाधीन)	19
कुल निर्मित गोबर गैस प्लांट (कार्यात्मक)	21

6. मलीय कचरा प्रबंधन (FSM) –

37
1451

इसके तहत ग्राम स्तर पर सेप्टिक टैंक एवं अन्य शौचालयों से निकलने वाले मल का सुरक्षित प्रबंधन किया जाना है।

इसके अंतर्गत नगर विकास विभाग एवं आवास विभाग के माध्यम से नगर निकाय क्षेत्रों में FSTP (Faecal Sludge Treatment Plant) तैयार किया जा रहा है, जिसमें सेप्टिक टैंक के गड़ड़े भरने के बाद मल का उठाव कर FSTP में डाला जायेगा तथा वहाँ मल एवं पानी का Treatment किया जायेगा। जिसके उपरांत मल एवं पानी को अलग-अलग कर उसे Reuse यथा मल को खाद के रूप में तथा बेकार पानी को खेतों में सिंचाई, भवन निर्माण, वृक्षारोपन इत्यादि कार्यों हेतु उपयोग किया जायेगा।

मलीय कचरा प्रबंधन हेतु अभिसरण के आधार पर नगर विकास विभाग एवं आवास विभाग के माध्यम से नगर निकाय क्षेत्रों में निर्मित FSTP (Faecal Sludge Treatment Plant) से गांव को Linkage किया जायेगा। इसके साथ ही ग्रामीण स्तर पर भी FSTP (Faecal Sludge Treatment Plant) के निर्माण पर कार्य करने की योजना है।

निर्माणाधीन FSTP (URBAN)	कुल 6	राँची, गुमला, सिमडेगा, साहेबगंज, गिरिडीह एवं धनबाद
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7. माहवारी स्वच्छता प्रबंधन (MHM) –

इसके तहत महिलाओं/किशोरियों में माहवारी स्वच्छता पर जागरूक करना है। इस प्रकार महिलायें माहवारी स्वच्छता पर स्वयं को जागरूक कर पायेगी।

SBM(G) के तहत अबतक 223 विद्यालयों में सेनटरी नैपकिन वैंडिंग मशीन एवं 232 विद्यालयों में इंसीनेटर का अधिस्थापन किया गया है।

पैड वैंडिंग मशीन की संख्या – 223	इंसीनेटर की संख्या – 232	अभ्युक्ति
सक्रिय पैड वैंडिंग मशीन की संख्या – 138	सक्रिय इंसीनेटर की संख्या – 137	KGBV & JAV
ग्राम स्तर पर सामुदायिक स्थलों पर निर्मित एवं सक्रिय भस्मक यंत्र (Manual Bricks Model) की संख्या		2,097

ODF Plus Villages with Star Rating

Aspiring (I Star)	Rising (III Star)	Model (V Star)	Total ODF Plus Village
22,559	1,173	1,334	25,066
Total Villages	SWM Marked Villages	LWM Marked Villages	
29,661	3,964	25,168	

1452

**Status of Capital Outlay on Drinking Water and Sanitation
(Swachh Bharat Mission-Gramin Phase-II) for four financial year 2023-24**

Fig. In Lakh

Financial Year	Budget Outlay			Released Fund from GOI			Utilized Fund			Remarks
	Centre Share	State Share	Total	Centre Share	State Share	Total	Centre Share	State Share	Total UC	
2022-23	5000.00	5000.00	10000.00	5944.28	3846.19	9790.47	10853.48	7235.65	18089.13	Total Utilized Fund including previous financial year amount
2023-24	12058.00	8322.00	20380.00	6058.79	4155.86	10214.65	12581.13	8387.42	20968.55	Total Utilized Fund including previous financial year amount
2024-25	20000.00	5000.00	25000.00	0.00	0.00	0.00	612.87	408.58	1021.45	

(34)

/

480



Material Recovery Facility (MRF) at Dahu Village, Ormanjhi

- Dry Waste Collected from Clean UP Drives – 200 Kgs
- Dry Waste Purchased from Informal Kabadiwalas – 3500 Kgs

- **MRF at Dahu Village, Barwe Panchayat, Ormanjhi**
- **Blocks Covered** – Ormanjhi & Angara
- **Total Panchayat** – 39
- **Construction Completion** – 15th May 2024
- **Machineries Status** – All orders placed, Delivery of Machineries will start by 15th May 2024
- **Electrical Connection** – Estimate and Demand of **Rs.3,80,830** raised by JBVNL. **DW&SD Ranchi East** to release payment to JBVNL for further process.
- **Water Connection** – DW&SD Ranchi East to provide.
- **Approach Road** to be provided
- **Panchayat Collection & Segregation Centres** to be established to start door to door waste collection
- **DW&SD** to release fund to CEE for procurement of 2 nos of Pick-Up Vehicle

CEE

Gobar Gas Plant Under GOBARDHAN in Jharkhand



Chaibasa, (Capacity-25 Cubic Mtr.)



Ranchi (Capacity-40 Cubic Mtr.)



Koderma (Capacity -30 Cubic Mtr.)



Sahaibganj- (Capacity-25 Cubic Mtr.)



Palamu (Capacity-40 Cubic Mtr.)



Chatra – (Capacity -20 Cubic Mtr.)

Functional Gobar Gas Plant-20

Under Construction Gobar Gas Plant-19



Ghatshila, East Singhbhum



Ratu, Ranchi

**Sarawan Deoghar****Angada Ranchi**



IHHL Constructed -592972 As on 20 April 2024



CSC Constructed -1141 As on 20 April 2024



West Singhbhum



Sep 11, 2023 14:14:19
Unnamed Road
Tabhadih
South Chotanagpur Division
Jharkhand

Markacho, Koderma

1460 Training and Capacity Development (As per PHED)

Status of Capacity Building

S.N.	District	Training Conducted	GP Covered	People Trained
1	Bokaro	48	131	1767
2	Chatra	14	111	1524
3	Deoghar	29	127	779
4	Dhanbad	59	167	2488
5	Dumka	90	178	3664
6	East Singhbhum	56	103	1376
7	Garhwa	31	155	1187
8	Giridih	14	63	404
9	Godda	33	65	707
10	Gumla	43	69	1012
11	Hazaribagh	23	109	874
12	Jamtara	20	80	704
13	Khunti	23	36	345
14	Koderma	22	129	657
15	Latehar	21	102	902
16	Lohardaga	20	45	902
17	Pakur	22	105	1361
18	Palamu	21	176	748
19	Ramgarh	14	95	605
20	Ranchi	29	130	574
21	Sahibganj	40	78	984
22	Seraikela-Kharsawan	28	77	260
23	Simdega	37	93	880
24	West Singhbhum	26	145	883
Total		763	2569	25587

Village level Plastic Storage Shed for Plastic Waste Management

1461



Khunti



Pakur



Lohardaga



Vehicle Arrangement-1376 (Manual-1154 Electric-256) as on 20 April 2024



Community Mobilisation Activities



- **Social Mapping for Door to Door Waste Collection** – 6 villages. Rest will be covered after MCoC is over.
- **Clean-up Drives** – 6 nos with waste recovered 200 kgs approx.
- **Green Volunteers Onboarded** – 14 (ongoing activity)

CEE

Door to Door Sack Distribution & Community Mobilisation for Segregation at Source

1466



- No of Villages Covered – 53
- No of Household with Sacks – 608
- No of Bulk Waste Generators Onboarded – 74
- Need of Pick-Up Van for collection from the BWGs and BWAs.

Field Staffs of NEEDS Distributing Sacks to Households for Waste Segregation

CEE

School Interventions – Educating Students on PWM and Promote Source Segregation



- **Total School Interventions – 24**
- **Total Reach out – 2000+**
- **No of Schools Provided With Sacks for Storage of Dry Waste - 6**

CEE

<p>शौचालय आये सबके काम बच्चे, बूढ़े और जवान</p> <p>पेयजल एवं स्वच्छता विभाग, झारखण्ड सरकार</p>	<p>दो गड़ढ़े वाले शौचालय का लाभ</p> <ul style="list-style-type: none"> निर्माण कार्य आसान कम लागत अधिक टिकाऊ ग्रामीण क्षेत्र होने से काम पानी की आवश्यकता सोना खाद उत्पन्न होता है शौचालय का रख-रखाव आसान <p>पेयजल एवं स्वच्छता विभाग, झारखण्ड सरकार</p>
<p>शौचालय आये सबके काम बच्चे, बूढ़े और जवान</p> <p>शौचालय डिज़ाइन: सोयेन की आ: कभि हड़म होन ओड़ो घंगड़ा</p> <p>पेयजल एवं स्वच्छता विभाग, झारखण्ड सरकार</p>	<p>दो गड़ढ़े वाले, शौचालय का लाभ बरिया गड़ड़ा रैआः, शौचालय रआः लाभ</p> <ul style="list-style-type: none"> बढ़े रकम दुर्लभ खर्च से बचओआः/कम पैसा लगवओआः मैल टिन रैकवओआः/दिओनी वड़ओआः हलु रैक पैल रआः बतरो दुर्लभ दओआः रआः नरुओआः सोरा लैकन सारा होवओओआः/बड़ओओआः शौचालय रआः मैल-ओमन रवता <p>पेयजल एवं स्वच्छता विभाग, झारखण्ड सरकार</p>

<p>परिवार के सभी सदस्यों द्वारा शौचालय का उपयोग किया जाता है।</p>	
	<p>परिवार के कुछ सदस्यों द्वारा शौचालय का उपयोग किया जाता है।</p>
<p>परिवार के किसी भी सदस्यों द्वारा शौचालय का उपयोग नहीं किया जाता है।</p>	

<p>एक कदम स्वच्छता की ओर</p>		<p>for every child</p>
<p>FIVE MESSAGES</p>		
<p>DRINKING WATER AND SANITATION DEPARTMENT, JHARKHAND</p>		
<p>गोबर धन की बात नियाली दे स्वच्छ ईंधन, लाए खुशहाली</p>		
<p>गाामीण स्वच्छता और पर्यावरण की सुरक्षा, गोबरधन से दोनों की व्यवस्था</p> <p>DRINKING WATER AND SANITATION DEPARTMENT, JHARKHAND</p>		

Report for Ring Fencing Fund in O.A. 606/2018 (Amount in Crore) 1469

Funds Committed for Solid Waste Management and Liquid Waste Management		Amount Committed for FY 2022-23 (from Jan onwards)	Amount Spent by November 2023	Amount Spent from Dec. 2023 Till April 2024	Balance	Remarks
A. Funds Committed for Solid Waste Management-Urban Areas						
1	15th Finance Commission Grants	90.00	98.99	25.51	0	*Extra amount of 34.5 Cr has been spent from 15 th FC in SWM
2	Swachh Bharat Mission (Urban)	139.00	44.18	12.74	82.08	Fund available with SBM in a separate A/C
Total		229.00	143.17	38.25	47.58	-
B. Funds Committed for Liquid Waste Management-Urban Areas						
1.	15th Finance Commission Grants	410.00	12.30	1.9	395.8	Fund available with ULBs
2.	AMRUT	78.00	9.24	3.60	65.16	Fund Available with AMRUT in a separate A/C
3.	SPMG (Namami Gange)	62.00	30.83	21.52	9.65	Fund available with SPMG in a separate A/C
4.	State Fund	125.00	89.51	14.58	20.91	-
B.	Total	675.00	141.88	41.60	491.52	-
Grand total (A+B)		904.00	285.05	79.85	539.10	-

Report for Ring Fencing Fund in O.A. 606/2018 (Amount in Crore)

C-Funds Committed for Solid Waste Management and Liquid waste Management in Rural Areas			
1.	Funds Committed for Solid Waste Management Projects in Rural areas		
a	MGNREGA Scheme	39.10	20.79
b	15th Finance Commission	51.00	108.27
Total-1		90.10	129.06
2.	Funds Committed for Liquid Waste Management projects in Rural Area		
a	MGNREGA Scheme	0.90	4.41
b	15th Finance Commission	119.0	212.41
Total-2		119.90	216.82
Total-C		210.00	345.88

पत्रांक—SUDA/SBM/NGT-SWM/13/2019/...1007

झारखण्ड सरकार
नगर विकास एवं आवास विभाग
राज्य शहरी विकास अभिकरण

प्रेषक,

सूरज उराँव,
सहायक निदेशक।

सेवा में,

श्री राजू रंजन राय,
सरकार के विशेष सचिव,
वन, पर्यावरण एवं जलवायु परिवर्तन विभाग।

राँची, दिनांक:—10/07/2024

विषय — माननीय NGT वाद O.A. No.-606/2018 (IA No. 163/2021) में दिनांक 08.04.2024 को पारित आदेश के अनुपालन के संबंध में।

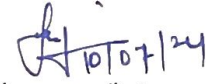
प्रसंग — वन, पर्यावरण एवं जलवायु परिवर्तन विभाग का पत्रांक 1844 दिनांक 15.05.2024 महाशय,

निदेशानुसार, उपर्युक्त विषयक प्रासंगिक पत्र द्वारा विषयक माननीय NGT वाद O.A. No. 606/2018 में दिनांक 08.04.2024 को पारित आदेश के अनुपालन में Report for Ring fencing Fund विहित प्रपत्र में उपलब्ध कराया जा रहा है।

अतः उक्त वाद में विहित प्रपत्र में Report for Ring Fencing Fund संलग्न कर प्रेषित किया जा रहा है।

अनु०:— यथोक्त।

विश्वासभाजन

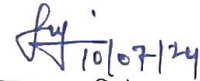


(सूरज उराँव)

सहायक निदेशक।

ज्ञापांक:— SUDA/SBM/NGT-SWM/13/2019/...1007... राँची, दिनांक :-10/07/2024

प्रतिलिपि:— संयुक्त सचिव, मुख्य सचिव कार्यालय, झारखण्ड/सचिव, नगर विकास एवं आवास विभाग के प्रधान आप्त सचिव को सूचनार्थ प्रेषित।



सहायक निदेशक।

Report for Ring Fencing Fund in O.A. 606/2018 (Amount in Crore)

Funds Committed for Solid Waste Management and Liquid Waste Management		Amount Committed for FY 2022-23 (from Jan onwards)	Amount Spent by November 2023	Amount Spent from Dec. 2023 Till April 2024	Balance	Remarks
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1	15th Finance Commission Grants	90.00	98.99	25.51	0	* Extra amount of Rs. 34.5 Crores from 15th FC grants has been spent in SBM.*Fund available with SBM (Rs. 82.08 Crores) after deducting of extra spent amount of Rs. 34.5 Crores.
2	Swachh Bharat Mission (Urban)	139.00	44.18	12.74	82.08	Fund available with SBM in a separate A/C
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B. Total		675.00	141.88	41.60	491.52	-
Grand total (A+B)		904.00	285.05	79.85	539.10	-





पत्र संख्या :- 01 स्था०(वि०)-86/2019.....1326...../पं०

झारखण्ड सरकार

पंचायती राज विभाग

द्वितीय तल, एफ०एफ०पी० भवन, धुर्वा, राँची-834004

e-mail : panchayat-jhr@nic.in, panchayat.jhr@gmail.com

प्रेषक,

संदीप दूबे,
उप निदेशक।

सेवा में,

विशेष सचिव,
वन, पर्यावरण एवं जलवायु परिवर्तन विभाग,
झारखण्ड, राँची।

राँची, दिनांक : - 10.6.24

विषय :- NGT वाद संख्या-606/2018 में प्रतिशपथ दायर करने हेतु 15वें वित्त आयोग मद अन्तर्गत पंचायती राज संस्थाओं द्वारा ठोस एवं तरल अपशिष्ट प्रबंधन से संबंधित क्रियान्वित योजनाओं से संबंधित सूचना उपलब्ध कराने के संबंध में।

प्रसंग:- भवदीय पत्रांक 2023 दिनांक-30.05.2024

महाशय,

निदेशानुसार, उपर्युक्त विषयक प्रासंगिक पत्र के क्रम में सूचित करना है कि राज्य के त्रिस्तरीय पंचायती राज संस्थाओं द्वारा 15वें वित्त आयोग अनुदान मद में आबद्ध निधि के रूप में प्राप्त राशि का व्यय स्वच्छता एवं जल प्रबंधन योजनाओं में किया जा रहा है। उक्त कार्य हेतु नाली सोकपीट, नाडेप पीट, सामुदायिक शौचालय, कम्पोस्ट पीट जैसी योजनाएँ क्रियान्वित की जाती हैं। योजनाओं का चयन एवं क्रियान्वयन पंचायतों द्वारा 15वें वित्त आयोग की राशि के व्यय हेतु निर्गत दिशा-निदेश के आलो में किया जाता है।

वित्तीय वर्ष 2023-24 में आबद्ध अनुदान मद की राशि से क्रियान्वित स्वच्छता संबंधी गतिविधियों की विवरणी निम्नवत है :-

क्र०	अपशिष्ट की श्रेणी	राशि	योजना का संख्या	योजना का प्रकार
1	2	3	4	5
1.	तरल कचड़ा (Liquid Waste)	2,12,41,43,000/-	16684	नाली सोकपीट, नाडेप पीट, सामुदायिक शौचालय, कम्पोस्ट पीट इत्यादि।
2.	ठोस कचड़ा (Solid Waste)	1,08,27,62,000/-	7960	

विश्वासभाजन

(संदीप दूबे)
उप निदेशक।

1474

झारखण्ड सरकार
ग्रामीण विकास विभाग।

पत्रांक- 05-विविध-01/2023/ग्रा0 वि0 (N) 672 (अ३) राँची, दिनांक 07/06/2024

प्रेषक,

अरुण कुमार सिंह,
सरकार के संयुक्त सचिव।

सेवा में,

✓ अवर सचिव,
वन, पर्यावरण एवं जलवायु परिवर्तन विभाग,
झारखण्ड।

विषय :- मनरेगा अन्तर्गत ठोस एवं तरल अपशिष्ट प्रबंधन में हुए व्यय के संबंध में।

प्रसंग :- विभागीय पत्रांक - (N) 1590 दिनांक 24.11.2023

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में कहना है कि ठोस एवं तरल अपशिष्टों के प्रबंधन हेतु मनरेगा अन्तर्गत संधारित SNA A/c - 49021011001281 के माध्यम से ₹40.00 करोड़ रुपये का व्यय किया जाना है। इस कार्य हेतु विभिन्न योजनाएँ यथा नाडेप, वर्मी कम्पोस्ट, सोक पीट आदि का निर्माण किया गया है। वित्तीय वर्ष 2022-23, 2023-24 एवं 2024-25 में अबतक कुल 43.76 करोड़ रुपये (प्रति संलग्न) का व्यय किया जा चुका है।

कृपया सूचनार्थ।

विश्वासमाजन

सरकार के संयुक्त सचिव।

ज्ञापांक - 05-विविध-01/2023/ग्रा0 वि0 (N) 672 राँची, दिनांक 07/06/2024

प्रतिलिपि - मनरेगा आयुक्त कोषांग, ग्रामीण विकास विभाग, झारखण्ड, राँची को सूचनार्थ प्रेषित।

सरकार के संयुक्त सचिव।

Sat Sanjay
10/6/2024

OSD
10/6/2024

B. 07/06/2024

B. 07/06/2024

National Green Tribunal (NGT)

07.06.2024

Sl.	Works	Schemes completed at F.Y			Ongoing	Fund Utilized at F.Y(in Lakh)			Total (in lakh)
		2022-23	2023-24	2024-25		2022-23	2023-24	2024-25	
1	Compost Pit for Individual	366	400	15	372	38.24	46.88	4.57	89.69
2	Compost Pit for Community	36	90	1	12	1.92	2.33	0	4.25
3	NADEP Compost structure fo Individual	13763	12611	573	10317	530.65	517.61	18.13	1066.39
4	NADEP Compost structure fo Community	117	116	5	87	2.2	1.19	0	3.39
5	Vermi Compost structure fo Individual	11118	9939	416	6812	447.57	489.55	14.77	951.89
6	Vermi Compost structure fo Community	41	82	4	30	0.85	1	0	1.85
7	Soak Pit for Individual	427	947	100	1433	27	65.16	2.62	94.78
8	Soak Pit for Community	14948	9919	381	5945	201.35	148.25	0.19	349.79
Total		40816	34104	1495	25008	1249.78	1271.97	40.28	2562.03

New

B

Minutes of Meeting held under the Chairmanship of the Principal Secretary, Forest, Environment & Climate Change Department, Government of Jharkhand on 07.06.2024 for Compliance of the directions given by the Hon'ble National Green Tribunal (NGT), Principal Bench (PB), New Delhi in its order dated 08.04.2024 in I.A. No. 163/2021 in O.A. No. 606 of 2018.

Attendees:

- I. Smt. Vandana Dadel, Principal Secretary, Forest, Environment and Climate Change Department, GoJ.
- II. Sri Amit Kumar, Director (SUDA), Urban Development and Housing Department, GoJ.
- III. Smt. Neha Arora, Director (SBMG), Drinking Water and Sanitation Department, GoJ.
- IV. Sri Raju Ranjan Roy, Special Secretary, Forest, Environment and Climate Change Department, GoJ.
- V. Sri Arun Kumar Singh, Joint Secretary, Rural Development Department, GoJ.
- VI. Sri Sandeep Dubey, Deputy Director, Panchayati Raj Department, GoJ.
- VII. Sri Kumar Manibhushan, Environmental Engineer, JSPCB.

The key points of discussion are mentioned below:

- 1) A PowerPoint Presentation was delivered by the team of Environmental Monitoring Cell elaborating the status of compliance of the directions issued by the Hon'ble in I. A. No. 163/2021 in O.A. No. 606/2018. The presentation laid emphasis on the current status, gaps, issues pertaining to Municipal Solid Waste Management and Sewage Management in the State of Jharkhand and the format in which the report is to be submitted before the Hon'ble Tribunal.
- 2) A team of Environmental Monitoring Cell briefed about the direction issued by the Hon'ble Tribunal Vide its order dated 30/11/2021 in O.A. No. 606/2018 and explained that the Hon'ble tribunal has directed that this matter need to cover Solid Waste Management and Sewage Management, these issues being crucial and required to be monitored regularly. Absence of management of waste results in adding to air and water pollution in a big way. All the legacy waste dump sites in the country need to be

remediated to reduce methane gas, foul smell and leachate and also to release valuable land occupied by such sites which can be used for waste management activities. Waste collected must be scientifically processed and disposed at the earliest in the interest of hygiene and public health.

- 3) It was further briefed that in the hearing dated 19/01/2023 (in respect of Jharkhand) the Chief Secretary of Jharkhand had fairly accepted that there is gap of about 330 MLD in sewage generation and treatment and legacy waste of 32 Lakh MT. In normal circumstances, the State would be liable to pay compensation of about Rs. 750 crores at the scale of compensation fixed in other States. However, it is stated in Jharkhand higher amount stands allocated and Rs.1114 crore will be soon be credited to a separate ring-fenced account for the purpose. An undertaking to this effect was also filed with the Registrar General (RG) of the Tribunal.
- 4) The Director, SUDA, Urban Development and Housing Department informed w.r.t. the Ring Fenced Account that in the previous meeting held on 30.10.2023 under Chairmanship of Chief Secretary, GoJ, it has emphasized that the funds available for solid and sewage management which was to be transferred to Ring Fenced Account may be kept parked where it is and the same should be strictly earmarked for the solid and sewage management.
- 5) It was further briefed that the Hon'ble Tribunal in its order passed on dated 08/04/2024 with respect to State of Kerala has also noticed that the compliance report on solid and sewage management issues has not been filed in a systematic manner. Hence, NGT has further instructed / directed that the tabulated form be circulated to Chief Secretaries of all the State for disclosing the information in the said tabulated form in the further report.
- 6) It was informed by the Special Secretary, Forest, Environment and Climate Change Department, GoJ that the Department by which reply to be filed in NGT has been fixed in the meeting dated 24/06/2020 which was held under the Chairmanship of the then Chief Secretary, GoJ and assigned the JSPCB with coordination of UDHD and Panchayati Raj Department.

After subsequent discussions and deliberations, the Principal Secretary gave the following directions: -

a) All the concerned departments shall provide the updated report in desired format along with the Ring-Fenced Account and Financial Progress on or before i.e., 11/06/2024 in view of the submission of Six Monthly Compliance Report. So, that the same may be placed before the Chief Secretary, GoJ for its approval.

(Action by: Panchayati Raj, DWSD, RDD, UDHD)

b) The meeting under the Chairmanship of the Chief Secretary, GoJ to be fixed for finalization of the report in line with the directions issued by the Hon'ble NGT.

(Action by: Forest Dept.)

The meeting ended with vote of thanks to the Chair.

Sd/-

(Vandana Dadel)
Principal Secretary
Dept. of Forest, Environment
& Climate Change, GoJ.
Ranchi/Dated-13/6/24

Memo. No.-7/Praya.Pradu (Vad)-05/2019(khand) -2200

Copy to :- Director (SUDA), Urban Development and Housing Department, GoJ./
Director SBM(G), Drinking Water and Sanitation Department, GoJ./ Joint Secretary, Rural
Development Department, GoJ./ Deputy Director, Panchayati Raj Department, GoJ./
Member Secretary, JSPCB, Ranchi for information and necessary action.

13/6/24
(Raju Ranjan Roy)
Special Secretary
Dept. of Forest, Environment
& Climate Change, GoJ.

15
1479

Minutes of Meeting for Compliance of the directions of Hon'ble NGT, Principal Bench New Delhi, order dated 19.01.2023 & 18.05.2023 in O.A No. 606 of 2018 held on 30.10.2023 under the chairmanship the Chief Secretary, Govt. of Jharkhand in the conference hall of the Chief Secretary, Project Bhawan, Ranchi.

The review meeting was held under the chairmanship of the Chief Secretary, Jharkhand to monitor the progress with respect to the directions issued by Hon'ble NGT in O.A. No. 606/2018 dated 19.01.2023 & 18.05.2023 pertaining to the management of solid and liquid waste generated within the State of Jharkhand.

The attendance sheet is annexed as Annexure -1

- The Additional Chief Secretary, Forest Environment & Climate Change Dept., GoJ briefed the Chairman regarding the actionable points with respect to the directions issued by the Hon'ble NGT pertaining to the physical progress & financial progress for management of liquid & solid waste along with details of ring-fenced account. It was further briefed that pursuant to the interaction of the chairman with the Hon'ble NGT Principal, New Delhi on 19th Jan 2023, the State had, vide letter no 227 Dt 19.01.2023 committed an amount of Rs. 319.10 crore for Solid Waste and Rs. 794.90 crore for liquid waste management. (Total amount of Rupees One thousand One Hundred Fourteen Crores only i.e. Rs 1114.00 Cr.) for the financial year 2022-23 as the ring-fenced-account. The detail of which is tabled below:

A-Funds committed for SWM-Urban Area		
Sl. No.		Amount (in Rs. Cr.)
1.	15 th Finance Commission Grants	90.00
2.	Swachh Bharat Mission (Urban)	139.00
Total-A		229.00
B-Funds committed for Liquid Waste Management- Urban Area		
1.	15 th Finance Commission Grants	410.00
2.	AMRUT	78.00
3.	SPMG(NamaiGange)	62.00
4.	State Fund	125.00
Total B		675.00
Total (A+B)		904.00

C-Funds committed for Solid Waste Management and Liquide Waste Management in Rural Areas		
a. Funds committed for Solid Waste Management- Rural Area		
1.	MGNREGA Scheme	39.10.
2	15 th Finance Commission Grants	51.00
Total-a		90.10
b. Funds committed for Liquid Waste Management- Rural Area		
1.	MGNREGA Scheme	0.90
2.	15 th Finance Commission Grants	119.00
Total-b		119.90
Total- C(a+b)		210
Grand Total (A+B+C)		1114.00

- The Principal Secretary, Panchayati Raj informed that 50% of the tied grants of 15th Finance Commission grant has been earmarked for the basic services of Sanitation and maintenance of ODF status, and this includes management solid & liquid waste also.
- The Director, SUDA has informed that out of Rs. 904 Cr., Rs. 188 Cr. has been spent for management of Solid and Liquid waste management from 19.01.2023 till date.

After subsequent discussion, the Chief Secretary, Govt. of Jharkhand has given the following directions: -

1. The concerned departments i.e. the Rural Development Dept., Panchayati Raj Department, Urban Development and Housing Department shall meet expenditure for solid and liquid waste management activities from the above committed ring-fenced-amount.
2. The concerned departments shall submit the physical and financial progress report as well as time bound action plan to the Department of Forest, Environment & Climate Change, so that the same can be filed before Hon'ble NGT.
3. The Additional Chief Secretary, Forest Environment & Climate Change Dept., GoJ shall monitor the progress with respect to Action Plan submitted and shall submit the progress report to Chief Secretary, GoJ on quarterly basis for its review.

The meeting concluded with the vote of thanks to the Chairman.

Sd/-
(Sukhdev Singh)
Chief Secretary
Govt. of Jharkhand

Date:- 16/11/23

Memo no:- 7/पर्याव प्रदू(बाद) 05/2023 -4293

Copy to : Principal Secretary, Panchayati Raj Department, Jharkhand/ Secretary, Rural Development department, Jharkhand/ Secretary, Urban Development and Housing Department, Jharkhand for information & necessary action.

16/11/2023
(Raju Ranjan Roy)
Additional secretary
Forest, Environment & Climate
Change Department, Jharkhand.

Minutes of Meeting held on 16.05.2023 in compliance with the directions of Hon'ble NGT, Principal Bench, New Delhi, in its order dated 19.01.2023 in O.A No. 606 of 2018 in the Office Chamber of the Additional Chief Secretary, Department of Forest Environment and Climate Change, Nepal House, Ranchi.

Attendees: Attendance Sheet enclosed.

A meeting was held on 16.05.2023 under the chairmanship of the Additional Chief Secretary, Department of Forest, Environment and Climate Change, Government of Jharkhand to assess the progress with respect to the formulation of Ring-Fenced Account & compliance of the directions issued by the Hon'ble NGT, Principal Bench New Delhi, order dated 19.01.2023 in O.A No. 606 of 2018.

2. The Hon'ble NGT, PB, New Delhi, was pleased to pass an order dated 19.01.2023, the operative part of which is reproduced below:

"...61. The Chief Secretary Jharkhand fairly accepts that there is gap of about 330 MLD in sewage generation and treatment and legacy waste of 32 Lakh MT. In normal circumstances, the State would be liable to pay compensation of about Rs. 750 crore at the scale of compensation fixed in other States. However, it is stated in Jharkhand higher amount stands allocated and Rs.1114 crore will be soon be credited to a separate ring fenced account for the purpose. An undertaking to this effect has been filed today with the RG of this Tribunal which is reproduced below:-

62. In view of the undertaking given, we refrain from levying EC on the State of Jharkhand for time being..."

3. The topic of discussion was the creation of a Ring-Fenced Account by the State. References of the State of West Bengal and Meghalaya regarding creation of such account and its modus operandi were discussed.
4. The Chairman informed that an amount of INR 1114 Crore had been earmarked to be kept in a separate account (Ring Fenced Account) for 2022-2023 in compliance of the above orders

of the Hon'ble NGT and which is to be operated by the Chief Secretary, GoJ for defined purposes, ie. Solid & Liquid Waste Management. For FY 2023-2024, funds have now to be earmarked to be kept in the Ring Fenced Account.

5. The Special Secretary, Department of Finance explained that the term "**Ring-Fenced Account**" means a legal virtual barrier that separates a company's/ individual asset from others with a purpose to protect/ utilize them for a specific purpose. It was informed that a proposal has been received from the Urban Development & Housing Dept. (UD&HD), GoJ to the Dept. of Finance, GoJ for the creation of the Ring-Fenced Account of Rs. 904.00 Cr. for undertaking the Solid Waste & Liquid Waste Management Projects in the Urban areas from the funds available under following heads as mentioned in the commitment letter submitted by the Secretary, UD&HD, GoJ vide letter no. SUDA/SBM/NGT-SWM/13/2019/89 dated 19.01.2023:
- i. **Centrally Sponsored Schemes** like under 15th Finance Commission Grants, & Swachh Bharat Mission (Urban) for Solid Management and under 15th Finance Commission Grants, AMRUT & SPMG (Namami Gange)
 - ii. **State Funded Schemes.**
6. The Dept. of Finance, GoJ informed that different High Power Committees has been constituted to approve CSS schemes for the specific purpose and as per the norms/ guidelines and that these schemes cannot be accorded approvals otherwise, and that the proposal (para 5) could not be processed in its current form. It was suggested that a separate **Public Fund Account** (that can be Ring Fenced for the specific purpose like solid and liquid waste management in Urban & Rural Areas) may be created where funds available under State Plan schemes of concerned Departments can be allocated and utilized as per the processes indicated by the Hon'ble NGT.
7. The representative from the Rural Development Department, Drinking Water & Sanitation Department & Panchayati Raj, GoJ, informed that only funds under the Centrally Funded Schemes like 15th Finance Commission Grants & MGNREGA schemes are received for solid waste management & liquid waste management for rural areas and that there are no State Plan

schemes for these purposes. MGNREGA schemes are implemented in convergence with Panchayati Raj Department.

- 8. During the discussion, the Drinking Water & Sanitation Department & Panchayati Raj, GoJ submitted the reports pertaining to the schemes implemented at the village/ rural areas for the management of the solid & liquid waste but no financial progress has been provided with respect to funds available.

- 9. The representative of the Urban Development & Housing Department, GoJ informed that an amount of INR 100 crore is available in the State Funds for 2023-2024. It was further informed that the above-mentioned State Fund has been allocated for the projects like urban water supply, solid waste management, sewage management, etc. and further, the same could be adjusted/transferred to the said Ring-Fenced Account.

- 10. After deliberation and subsequent discussion, the Chairman gave the following directions: -
 - a. The concerned departments i.e. the Panchayati Raj Department, GOJ; Drinking Water and Sanitation Department, GoJ; Rural Development Department, GOJ; Urban Development & Housing Department, GoJ shall identify the State Plan Schemes that has been formulated for solid waste & liquid waste management whose funds can be earmarked for the Ring Fenced Account. If there are no such existing schemes, the concerned Department will take steps to prepare schemes to ensure allocation of fund for this purpose.
 - b. The Urban Development & Housing Department, GoJ shall provide information with respect to the INR 100 Crores available under the State Scheme for 2023-2024, and details of existing liabilities and how much can be earmarked for placing in the Ring Fenced Account.
 - c. As suggested in para 6, the Urban Development & Housing Department, GoJ shall prepare and sent to Finance Department a proposal for creation of Budget Head for a Public Fund Account which shall be ring fenced for purpose specified by the Hon'ble NGT, i.e for solid and liquid waste management. This account will have provision to

receive funds from the State Plan schemes of the concerned departments (as mentioned at Sl.No.-1). The account will be administered as per the order of the Hon'ble NGT.

- d. The concerned departments, (as mentioned at Sl. No.-1) shall submit the six-monthly compliance reports along with financial progress with respect to the implementation of solid waste and liquid waste management schemes by 21.06.2023 to the Dept. of Forest, Environment & Climate Change for submission of the report to CPCB for compliance of the directions issued for Hon'ble NGT.

The meeting concluded with a vote of thanks to the Chairman.



(L. Kiangte)

Additional Chief Secretary

Department of Forest, Environment and Climate Change, Government of Jharkhand

Minutes of Meeting for Compliance of the directions of Hon'ble NGT, Principal Bench New Delhi, order dated 19.01.2023 in O.A No. 606 of 2018 held on 07.02.2023 under the chairmanship Sri L.Khiangte, Additional Chief Secretary, Forest Environment & Climate Change Dept., Govt. of Jharkhand at the office chamber of Additional Chief Secretary, Forest Environment & Climate Change Dept, Nepal House.

The review meeting was held in compliance with directions as mentioned in the Solid Waste Management Rules, 2016 & Status on Collection, Treatment & Disposal of Sewage generated in the State of Jharkhand rural areas. The attendance sheet is annexed as Annexure 1.

1. The Commissioner, MNREGA, GoJ informed that for management/ treatment of organic waste generated by the individual households, compost pits/vermi compost pits or NADEP has been provided under the MNREGA scheme. It has been informed that a Standard Operating Procedure (SoP) is under preparation for the collection, segregation, of the Solid waste generated at rural areas at the individual level. As informed individual soak- pits and compost pits/vermi compost pits/NADEP are constructed under MNREGA scheme for SBM (G).
2. The Representative from the Panchayati Raj Department, GOJ informed that from the 15th Finance Commission 30 % of the fund is allocated for sanitation out of which 90% fund is to be utilized for sanitation and related works/schemes. Stand-alone Jal Nikashi Nala and Community soak pits in convergence with Drinking Water and Sanitation Department (DWSD), GOJ are constructed.
3. The representatives from Drinking Water and Sanitation Department (DWSD), GoJ has informed that Community compost pits/vermicompost pits or NADEP and Community soak pits are being constructed in convergence with Department of Panchayati Raj and Rural Development Department for management of liquid and solid waste generated at rural areas under the SBM-G scheme. It was further informed that for Plastic waste disposal, collection and processing facilities have been developed at community level. The plastic waste is being collected processed and end product is sold to consumers.
4. That with respect to the format provided by CPCB for furnishing information regarding quantity of Solid & Liquid waste generated, collected and treated, the representatives from the concerned departments mentioned that since they don't have

any method for quantification of Solid & Liquid waste generated, collected and treated. So it is difficult for them to prepare the information in required format.

The key points of discussion are mentioned below:

- i. Collection, Segregation, Treatment & Disposal of Solid and Liquid Waste generated in rural areas.
- ii. Submission of quarterly reports in the format provided by CPCB.

After deliberation and subsequent discussion, the Additional Chief Secretary, Forest Environment & Climate Change, Govt. of Jharkhand has given the following directions: -

1. As per the recommendation made by the Hon'ble NGT in its order dated 19.01.2023 in O.A No. 606/2018, the DWSD in co-ordination with Panchyati Raj and Rural Development Department may organize a site visit of those rural areas of Punjab and Haryana where Seechewal Model & Karnal Model for wastewater management is under implementation.
2. The Drinking Water and Sanitation Department (DWSD), GoJ in concurrence with Panchayati Raj, GoJ & Rural Development Depts., GoJ shall provide the updated information along with the timelines and detailed gap analysis report with respect to the collection, treatment & disposal of Solid Waste and Liquid Waste management.
3. The Hon'ble NGT in its order dated 12.07.2019 in O.A No. 606/2018 had issued the following direction:
 41. "In view of above, after discussion with the Chief Secretary, following further directions are issued: i. Atleast three major cities, and three major towns in the State, and atleast three villages in every District of the State may be notified on the website within two weeks from today (if not already notified) as model villages which will be made fully compliant within the next six months. Remaining cities, towns and villages of the State may be made fully compliant in respect of environmental norms within one year."

In this regard the concerned departments shall provide the list of Model Villages as per the direction issued by the Hon'ble NGT along with their status of compliance.

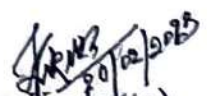
4. The concerned departments shall provide detailed information pertaining to the IEC activities carried out in different schools, other educational institutions & public places.
5. The Drinking Water and Sanitation Department (DWSD), GoJ shall work out the modalities for quantifying the Solid and Liquid Waste generated, collected and treated.

6. The Drinking Water and Sanitation Department (DWSD), GoJ will be the Nodal Department for preparation & submission of reports in-concurrence with the respective departments for the management of solid and liquid waste generated in the Rural/ Gramin areas.
7. The reports submitted by MNREGA, Panchayati Raj Department, GoJ and Drinking Water and Sanitation Department (DWSD), GoJ shall be compiled by the Environment Monitoring Cell for submission to NGT.

The meeting concluded with the vote of thanks to the Chairman.

Sd/-
(L. Khiantge)
Additional Chief Secretary

Memo No.-7/Prya Pradu (Vad)-05/2019- 615 Ranchi, Dated- 20/02/2023
Copy to-Principal Secretary, Rural Development Department/Principal Secretary, Panchayati Raj Department/ Secretary, Drinking Water and Sanitation Department/ Commissioner, MNREGA/Member Secretary, Jharkhand State Pollution Control Board, Ranchi for information & necessary action.


(John Kerketta)
Officer on Special Duty

o/c